

IN THE HIGH COURT OF ORISSA, CUTTACK

Institution of Applications for issue of Certified Copies.

Date : 01.02.2023

| SL No. | C.A.No. | Date of Application | Case No. | Name of the Applicant | C.C Type | Judge / Court Name | C.C Applied For | Other Document | Dealing Section | Seat |
|--------|------------|---------------------|---------------------|-----------------------|----------|--------------------|-----------------------|----------------|-----------------|------------|
| 1 | 12004/2023 | 01.02.2023 | WP (C) - 1648/2023 | DEBENDRA BEHERA | C.O. | COURT NO. 3 OLD | Order Dtd. 2023-01-30 | | | (Seat No-) |
| 2 | 12005/2023 | 01.02.2023 | WP (C) - 1650/2023 | DEBENDRA BEHERA | C.O. | COURT NO. 3 OLD | Order Dtd. 2023-01-30 | | | (Seat No-) |
| 3 | 12006/2023 | 01.02.2023 | WP (C) - 1639/2023 | DEBENDRA BEHERA | C.O. | COURT NO. 3 OLD | Order Dtd. 2023-01-30 | | | (Seat No-) |
| 4 | 12007/2023 | 01.02.2023 | WP (C) - 1636/2023 | DEBENDRA BEHERA | C.O. | COURT NO. 3 OLD | Order Dtd. 2023-01-30 | | | (Seat No-) |
| 5 | 12008/2023 | 01.02.2023 | WP (C) - 1945/2023 | A.K. PANDA | C.O. | COURT NO. 3 OLD | Order Dtd. 2023-01-30 | | | (Seat No-) |
| 6 | 12009/2023 | 01.02.2023 | WP (C) - 9901/2022 | B. DAS | C.O. | COURT NO. 3 OLD | Order Dtd. 2023-01-30 | | | (Seat No-) |
| 7 | 12010/2023 | 01.02.2023 | WP (C) - 9911/2022 | B. DAS | C.O. | COURT NO. 6 | Order Dtd. 2023-01-30 | | | (Seat No-) |
| 8 | 12011/2023 | 01.02.2023 | WP (C) - 38435/2021 | A.K. PANDA | C.O. | COURT NO. 9 | Order Dtd. 2023-01-30 | | | (Seat No-) |
| 9 | 12012/2023 | 01.02.2023 | WP (C) - 2241/2023 | A.K. PANDA | C.O. | COURT NO. 3 OLD | Order Dtd. 2023-01-30 | | | (Seat No-) |

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| 10 | 12013/2023 | 01.02.2023 | WP (C) - 1783/2023 | S.K. PRADHAN | C.O. | COURT NO. 3 OLD | Order Dtd. 2023-01-30 | | | (Seat No-) |
| 11 | 12014/2023 | 01.02.2023 | WP (C) - 1781/2023 | S.K. PRADHAN | C.O. | COURT NO. 3 OLD | Order Dtd. 2023-01-30 | | | (Seat No-) |
| 12 | 12015/2023 | 01.02.2023 | WP (C) - 1784/2023 | S.K. PRADHAN | C.O. | COURT NO. 3 OLD | Order Dtd. 2023-01-30 | | | (Seat No-) |
| 13 | 12016/2023 | 01.02.2023 | WP (C) - 1786/2023 | S.K. PRADHAN | C.O. | COURT NO. 3 OLD | Order Dtd. 2023-01-30 | | | (Seat No-) |
| 14 | 12017/2023 | 01.02.2023 | WP (C) - 1716/2023 | UMAKANTA CHHOTRAY | C.O. | COURT NO. 3 OLD | Order Dtd. 2023-01-30 | | | (Seat No-) |
| 15 | 12018/2023 | 01.02.2023 | WP (C) - 1722/2023 | UMAKANTA CHHOTRAY | C.O. | COURT NO. 3 OLD | Order Dtd. 2023-01-30 | | | (Seat No-) |
| 16 | 12019/2023 | 01.02.2023 | WP (C) - 1719/2023 | UMAKANTA CHHOTRAY | C.O. | COURT NO. 3 OLD | Order Dtd. 2023-01-30 | | | (Seat No-) |
| 17 | 12020/2023 | 01.02.2023 | WP (C) - 1747/2023 | DR. PURUS OTTAM CHULI | C.O. | COURT NO. 3 OLD | Order Dtd. 2023-01-30 | | | (Seat No-) |
| 18 | 12021/2023 | 01.02.2023 | WP (C) - 2517/2023 | S.S. KASHYAP | C.O. | COURT NO. 3 OLD | Order Dtd. 2023-01-30 | | | (Seat No-) |
| 19 | 12022/2023 | 01.02.2023 | WP (C) - 35982/2022 | SAPAN KUMAR PAL | C.O. | COURT NO. 3 OLD | Order Dtd. 2023-01-30 | | | (Seat No-) |
| 20 | 12023/2023 | 01.02.2023 | WP (C) - 1631/2023 | M.R. SAHOO | C.O. | COURT NO. 3 OLD | Order Dtd. 2023-01-30 | | | (Seat No-) |
| 21 | 12024/2023 | 01.02.2023 | WP (C) - 1652/2023 | DEBENDRA BEHERA | C.O. | COURT NO. 3 OLD | Order Dtd. 2023-01-30 | | WRIT BRANCH-3 | (Seat No-13) |
| 22 | 12025/2023 | 01.02.2023 | WP (C) - 2244/2023 | A.K. PANDA | C.O. | COURT NO. 3 OLD | Order Dtd. | | | (Seat No-13) |

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| 23 | 12026/2023 | 01.02.2023 | WP (C) - 2246/2023 | A.K. PANDA | C.O. | COURT NO. 3 OLD | Order Dtd. 2023-01-30 | | | (Seat No-13) |
| 24 | 12027/2023 | 01.02.2023 | WP (C) - 2248/2023 | A.K. PANDA | C.O. | COURT NO. 3 OLD | Order Dtd. 2023-01-30 | | | (Seat No-13) |
| 25 | 12028/2023 | 01.02.2023 | WP (C) - 2250/2023 | A.K. PANDA | C.O. | COURT NO. 3 OLD | Order Dtd. 2023-01-30 | | | (Seat No-13) |
| 26 | 12029/2023 | 01.02.2023 | WP (C) - 2525/2023 | A.K. PANDA | C.O. | COURT NO. 3 OLD | Order Dtd. 2023-01-30 | WRIT BRANCH (DIVISION BENCH-3) | | (Seat No-122) |
| 27 | 12030/2023 | 01.02.2023 | CONTC-367/2023 | S. DASH | C.O. | COURT NO. 3 OLD | Order Dtd. 2023-01-30 | | | (Seat No-122) |
| 28 | 12031/2023 | 01.02.2023 | CONTC-372/2023 | TUSHAR KANTA NAYAK | C.O. | COURT NO. 3 OLD | Order Dtd. 2023-01-30 | | | (Seat No-122) |
| 29 | 12032/2023 | 01.02.2023 | WP (C) - 1779/2023 | S.K. PRADHAN | C.O. | COURT NO. 3 OLD | Order Dtd. 2023-01-30 | | | (Seat No-122) |
| 30 | 12033/2023 | 01.02.2023 | WPC (OA) - 2254/2015 | M/S RANJIT MOHANTY | C.O. | COURT NO. 9 | Order Dtd. 2023-01-30 | | | (Seat No-122) |
| 31 | 12034/2023 | 01.02.2023 | WP (C) - 2496/2023 | Y. DAS | C.O. | COURT NO. 3 OLD | Order Dtd. 2023-01-30 | | | (Seat No-122) |
| 32 | 12035/2023 | 01.02.2023 | CONTC-366/2023 | M.K. NAYAK | C.O. | COURT NO. 3 OLD | Order Dtd. 2023-01-30 | | | (Seat No-122) |
| 33 | 12036/2023 | 01.02.2023 | CONTC-365/2023 | S. SAHOO | C.O. | COURT NO. 3 OLD | Order Dtd. 2023-01-30 | | | (Seat No-122) |

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| 34 | 12037/2023 | 01.02.2023 | CONTC-364/2023 | S. SAHOO | C.O. | COURT NO. 3 OLD | Order Dtd. 2023-01-30 | | | (Seat No-122) |
| 35 | 12038/2023 | 01.02.2023 | WP (C) - 2240/2023 | A. K. PANDA | C.O. | COURT NO. 3 OLD | Order Dtd. 2023-01-30 | | | (Seat No-122) |
| 36 | 12039/2023 | 01.02.2023 | WP (C) - 1748/2023 | DR. PURUS OTTAM CHULI | C.O. | COURT NO. 3 OLD | Order Dtd. 2023-01-30 | | | (Seat No-122) |
| 37 | 12040/2023 | 01.02.2023 | WP (C) - 4170/2016 | B. CH. PANDA | GENERAL | | Order Dtd. 2018-12-31 | | WRIT BRANCH-7 | (Seat No-15) |
| 38 | 12041/2023 | 01.02.2023 | WP (C) - 7129/2015 | B. CH. PANDA | GENERAL | | Order Dtd. 2015-11-03 | | WRIT BRANCH-9 | (Seat No-49) |
| 39 | 12042/2023 | 01.02.2023 | WP (C) - 1895/2016 | B. CH. PANDA | GENERAL | | Order Dtd. 2018-12-31 | | WRIT BRANCH-3 | (Seat No-28) |
| 40 | 12043/2023 | 01.02.2023 | WP (C) - 22748/2022 | B. B. BISWAL | GENERAL | | Order Dtd. 2022-09-08 | | | (Seat No-28) |
| 41 | 12044/2023 | 01.02.2023 | WP (C) - 464/2023 | SANJAY KUMAR BEHERA | GENERAL | | Order Dtd. 2023-01-12 | | | (Seat No-28) |
| 42 | 12045/2023 | 01.02.2023 | MACA-1026/2017 | SANJAY KUMAR BEHERA | GENERAL | | Order Dtd. 2023-01-11 | | | (Seat No-28) |
| 43 | 12046/2023 | 01.02.2023 | RVWPET-76/2005 | SANJAY KUMAR BEHERA | GENERAL | | Order Dtd. 2023-01-19 | | | (Seat No-28) |
| 44 | 12047/2023 | 01.02.2023 | TRP (C) - 11/2022 | A. DAS | C.O. | COURT NO. 2 OLD | Order Dtd. 2023-01-30 | | | (Seat No-28) |
| 45 | 12048/2023 | 01.02.2023 | RVWPET-60/2005 | SANJAY KUMAR BEHERA | GENERAL | | Order Dtd. 2023-01-19 | | | (Seat No-28) |
| 46 | 12049/2023 | 01.02.2023 | TRP (C) - 11/2022 | S. MOHARANA | C.O. | COURT NO. 2 OLD | Order Dtd. | | | (Seat No-28) |

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| 47 | 12050/2023 | 01.02.2023 | WP (C) - 2584/2023 | HIMANSU SEKHAR SAHU | C.O. | COURT NO. 3 OLD | Order Dtd. 2023-01-30 | | | (Seat No-28) |
| 48 | 12051/2023 | 01.02.2023 | WP (C) - 2040/2023 | A. MOHANTY | C.O. | COURT NO. 3 OLD | Order Dtd. 2023-01-30 | | | (Seat No-28) |
| 49 | 12052/2023 | 01.02.2023 | WP (C) - 1663/2023 | P.R. SWAIN | C.O. | COURT NO. 3 OLD | Order Dtd. 2023-01-30 | | WRIT BRANCH (DIVISION BENCH-2) | (Seat No-113) |
| 50 | 12053/2023 | 01.02.2023 | MATA-90/2021 | K K NATH | C.O. | COURT NO. 1 | Order Dtd. 2023-01-30 | | | (Seat No-113) |
| 51 | 12054/2023 | 01.02.2023 | WP (C) - 8191/2003 | T.K. NAYAK | C.O. | COURT NO. 1 | Order Dtd. 2023-01-30 | | | (Seat No-113) |
| 52 | 12055/2023 | 01.02.2023 | CONTC-335/2023 | S. SAHOO | C.O. | COURT NO. 3 OLD | Order Dtd. 2023-01-30 | | | (Seat No-113) |
| 53 | 12056/2023 | 01.02.2023 | CONTC-357/2023 | S. SAHOO | C.O. | COURT NO. 3 OLD | Order Dtd. 2023-01-30 | | | (Seat No-113) |
| 54 | 12057/2023 | 01.02.2023 | CONTC-358/2023 | S. SAHOO | C.O. | COURT NO. 3 OLD | Order Dtd. 2023-01-30 | | | (Seat No-113) |
| 55 | 12058/2023 | 01.02.2023 | CONTC-359/2023 | S. SAHOO | C.O. | COURT NO. 3 OLD | Order Dtd. 2023-01-30 | | | (Seat No-113) |
| 56 | 12059/2023 | 01.02.2023 | WP (C) - 24657/2013 | P.CH. DAS | C.O. | COURT NO. 9 | Order Dtd. 2023-01-30 | | | (Seat No-113) |
| 57 | 12060/2023 | 01.02.2023 | WPC (OAC) - 806/2014 | J.R. BEHERA | GENERAL | | Order Dtd. 2022-03-23 | | | (Seat No-113) |

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| 58 | 12061/2023 | 01.02.2023 | ABLAPL-10815/2017 | RAMAKANT PRADHAN | GENERAL | | Order Dtd. 2017-07-18 | | BAIL - 1 (CRIMINAL MISC -1) | (Seat No-8) |
| 59 | 12062/2023 | 01.02.2023 | CMP-1581/2014 | S.R. TRIPATHY | GENERAL | | Order Dtd. 2023-01-27 | | | (Seat No-8) |
| 60 | 12063/2023 | 01.02.2023 | ABLAPL-834/2023 | J. PRADHAN | C.O. | COURT NO. 2 | Order Dtd. 2023-01-30 | | | (Seat No-8) |
| 61 | 12064/2023 | 01.02.2023 | CRLMC-315/2021 | N. DAS | GENERAL | | Order Dtd. 2023-01-18 | | | (Seat No-8) |
| 62 | 12065/2023 | 01.02.2023 | STREV-42/2021 | K.N. SAHOO | C.O. | CHIEF JUSTICE 'S COURT | Order Dtd. 2023-01-30 | | | (Seat No-8) |
| 63 | 12066/2023 | 01.02.2023 | WA-94/2020 | A.K. ACHARYA | C.O. | COURT NO. 3 | Order Dtd. 2023-01-30 | | | (Seat No-8) |
| 64 | 12067/2023 | 01.02.2023 | WP (C) - 14242/2014 | P.CH. DAS | C.O. | CHIEF JUSTICE 'S COURT | Order Dtd. 2023-01-30 | | | (Seat No-8) |
| 65 | 12068/2023 | 01.02.2023 | WP (C) - 14777/2015 | UDAY KUMAR | C.O. | CHIEF JUSTICE 'S COURT | Order Dtd. 2023-01-30 | | | (Seat No-8) |
| 66 | 12069/2023 | 01.02.2023 | WP (C) - 15929/2015 | P.N. NAYAK | C.O. | CHIEF JUSTICE 'S COURT | Order Dtd. 2023-01-30 | | | (Seat No-8) |
| 67 | 12070/2023 | 01.02.2023 | WP (C) - 23483/2014 | G. ROUT | C.O. | COURT NO. 9 | Order Dtd. 2023-01-30 | | | (Seat No-8) |
| 68 | 12071/2023 | 01.02.2023 | WP (C) - 15885/2015 | G. ROUT | C.O. | CHIEF JUSTICE 'S COURT | Order Dtd. 2023-01-30 | | | (Seat No-8) |
| 69 | 12072/2023 | 01.02.2023 | WP (C) - 17927/2015 | D.K. DEHURY | C.O. | CHIEF JUSTICE 'S COURT | Order Dtd. 2023-01-30 | | | (Seat No-8) |

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| 70 | 12073/2023 | 01.02.2023 | WP (C) - 21051/2015 | UDAY KUMAR | C.O. | COURT NO. 9 | Order Dtd. 2023-01-30 | | | (Seat No-8) |
| 71 | 12074/2023 | 01.02.2023 | WP (C) - 1081/2023 | B.B. MALLICK | C.O. | CHIEF JUSTICE 'S COURT | Order Dtd. 2023-01-30 | | | (Seat No-8) |
| 72 | 12075/2023 | 01.02.2023 | WP (C) - 473/2022 | S.K. MISHRA | GENERAL | | Order Dtd. 2023-01-30 | | | (Seat No-8) |
| 73 | 12076/2023 | 01.02.2023 | WP (C) - 36023/2022 | T.K. NAYAK | C.O. | CHIEF JUSTICE 'S COURT | Order Dtd. 2023-01-27 | | | (Seat No-8) |
| 74 | 12077/2023 | 01.02.2023 | WP (C) - 473/2022 | P.N. NAYAK | C.O. | CHIEF JUSTICE 'S COURT | Order Dtd. 2023-01-30 | | | (Seat No-8) |
| 75 | 12078/2023 | 01.02.2023 | WP (C) - 36023/2022 | B.K. DAS | C.O. | CHIEF JUSTICE 'S COURT | Order Dtd. 2023-01-27 | | | (Seat No-8) |
| 76 | 12079/2023 | 01.02.2023 | WP (C) - 28704/2022 | S.P. SAHOO | C.O. | COURT NO. 3 OLD | Order Dtd. 2023-01-30 | | | (Seat No-8) |
| 77 | 12080/2023 | 01.02.2023 | WP (C) - 20385/2022 | T.K. NAYAK | C.O. | CHIEF JUSTICE 'S COURT | Order Dtd. 2023-01-27 | | | (Seat No-8) |
| 78 | 12081/2023 | 01.02.2023 | WP (C) - 20385/2022 | RASHMI NARAYAN PATNAIK | C.O. | CHIEF JUSTICE 'S COURT | Order Dtd. 2023-01-27 | | | (Seat No-8) |
| 79 | 12082/2023 | 01.02.2023 | WP (C) - 1664/2023 | D. D. MOHANTY | C.O. | CHIEF JUSTICE 'S COURT | Order Dtd. 2023-01-30 | | WRIT BRANCH (DIVISION BENCH-2) | (Seat No-113) |
| 80 | 12083/2023 | 01.02.2023 | WP (C) - 28704/2022 | P.N. NAYAK | C.O. | COURT NO. 3 OLD | Order Dtd. 2023-01-30 | | | (Seat No-113) |
| 81 | 12084/2023 | 01.02.2023 | WP (C) - 1628/2023 | D.D. MOHANTY | C.O. | CHIEF JUSTICE 'S COURT | Order Dtd. 2023-01-30 | | WRIT BRANCH (DIVISION BENCH-2) | (Seat No-113) |

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| 82 | 12085/20 23 | 01.02.2023 | WP (C) - 10979/201 3 | R.CH.ROU T | C.O. | COURT NO. 9 | Order Dtd. 2023-01- 30 | | | (Seat No-113) |
| 83 | 12086/20 23 | 01.02.2023 | WP (C) - 2069/2023 | NIRANJAN MALLICK | C.O. | CHIEF JUSTICE 'S COURT | Order Dtd. 2023-01- 30 | | | (Seat No-113) |
| 84 | 12087/20 23 | 01.02.2023 | WA- 1216/2022 | K.N. SAHOO | C.O. | CHIEF JUSTICE 'S COURT | Order Dtd. 2023-01- 30 | WRIT APPE AL | | (Seat No-6) |
| 85 | 12088/20 23 | 01.02.2023 | WP (C) - 15956/201 5 | M.R. BARIK | C.O. | CHIEF JUSTICE 'S COURT | Order Dtd. 2023-01- 30 | | | (Seat No-6) |
| 86 | 12089/20 23 | 01.02.2023 | WA- 1216/2022 | R.K. MOHABHOI | C.O. | CHIEF JUSTICE 'S COURT | Order Dtd. 2023-01- 30 | WRIT APPE AL | | (Seat No-6) |
| 87 | 12090/20 23 | 01.02.2023 | WP (C) - 16167/201 4 | P.CH. DAS | C.O. | COURT NO. 16 | Order Dtd. 2023-01- 30 | | | (Seat No-6) |
| 88 | 12091/20 23 | 01.02.2023 | WP (C) - 33880/202 2 | P.K. LENKA | C.O. | COURT NO. 3 | Order Dtd. 2023-01- 31 | | | (Seat No-6) |
| 89 | 12092/20 23 | 01.02.2023 | WP (C) - 16167/201 4 | T. BAG | C.O. | COURT NO. 16 | Order Dtd. 2023-01- 30 | | | (Seat No-6) |
| 90 | 12093/20 23 | 01.02.2023 | WP (C) - 33880/202 2 | S.R. PATTANAI K | C.O. | COURT NO. 3 | Order Dtd. 2023-01- 31 | | | (Seat No-6) |
| 91 | 12094/20 23 | 01.02.2023 | WP (C) - 33874/202 2 | P.K. LENKA | C.O. | COURT NO. 3 | Order Dtd. 2023-01- 31 | | | (Seat No-6) |
| 92 | 12095/20 23 | 01.02.2023 | WP (C) - 33874/202 2 | S.R. PATTNAIK | C.O. | COURT NO. 3 | Order Dtd. 2023-01- 31 | | | (Seat No-6) |
| 93 | 12096/20 23 | 01.02.2023 | WP (C) - 18760/201 5 | B.K. MAHARANA | C.O. | COURT NO. 9 | Order Dtd. | | | (Seat No-6) |

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| | | | | | | | 2023-01-30 | | | |
| 94 | 12097/2023 | 01.02.2023 | WP (C) - 23065/2015 | J.C. BARAL | C.O. | COURT NO. 11 | Order Dtd. 2023-01-30 | | | (Seat No-6) |
| 95 | 12098/2023 | 01.02.2023 | WP (C) - 10791/2015 | R.K.MALLICK | C.O. | CHIEF JUSTICE'S COURT | Order Dtd. 2023-01-30 | | | (Seat No-6) |
| 96 | 12099/2023 | 01.02.2023 | WP (C) - 23065/2015 | R.K. BARIK | C.O. | COURT NO. 11 | Order Dtd. 2023-01-30 | | | (Seat No-6) |
| 97 | 12100/2023 | 01.02.2023 | CRLA-580/2019 | SK. ZAFARULLA, J.KAMILA | C.O. | COURT NO. 2 OLD | Order Dtd. 2023-01-30 | | CRIMINAL APPELL | (Seat No-6) |
| 98 | 12101/2023 | 01.02.2023 | ABLAPL-850/2023 | NIRANJAN MALLICK | C.O. | COURT NO. 2 | Order Dtd. 2023-01-30 | | | (Seat No-6) |
| 99 | 12102/2023 | 01.02.2023 | ABLAPL-855/2023 | N. SAHOO | C.O. | COURT NO. 2 | Order Dtd. 2023-01-30 | | | (Seat No-6) |
| 100 | 12103/2023 | 01.02.2023 | ABLAPL-854/2023 | S.BARIK | C.O. | COURT NO. 2 | Order Dtd. 2023-01-30 | | | (Seat No-6) |
| 101 | 12104/2023 | 01.02.2023 | ABLAPL-852/2023 | S.BARIK | C.O. | COURT NO. 2 | Order Dtd. 2023-01-30 | | | (Seat No-6) |
| 102 | 12105/2023 | 01.02.2023 | ABLAPL-3628/2020 | J. PARDHAN | GENERAL | | Order Dtd. 2022-03-07 | | | (Seat No-6) |
| 103 | 12106/2023 | 01.02.2023 | ABLAPL-849/2023 | UDAY KUMAR | C.O. | COURT NO. 2 | Order Dtd. 2023-01-30 | | | (Seat No-6) |
| 104 | 12107/2023 | 01.02.2023 | ABLAPL-828/2023 | S. DASH | C.O. | COURT NO. 2 | Order Dtd. 2023-01-30 | | | (Seat No-6) |
| 105 | 12108/2023 | 01.02.2023 | ABLAPL-826/2023 | S. DASH | C.O. | COURT NO. 2 | Order Dtd. 2023-01-30 | | | (Seat No-6) |

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| 106 | 12109/2023 | 01.02.2023 | ABLAPL-819/2023 | ASHOK KUMAR SAHOO | C.O. | COURT NO. 2 | Order Dtd. 2023-01-30 | | | (Seat No-6) |
| 107 | 12110/2023 | 01.02.2023 | ABLAPL-927/2023 | T.R. DAS | C.O. | COURT NO. 2 | Order Dtd. 2023-01-31 | | | (Seat No-6) |
| 108 | 12111/2023 | 01.02.2023 | ABLAPL-818/2023 | ACHYUTAN ANDA PATTANAI K | C.O. | COURT NO. 2 | Order Dtd. 2023-01-30 | | | (Seat No-6) |
| 109 | 12112/2023 | 01.02.2023 | ABLAPL-751/2023 | P.K.MOHANTY | C.O. | COURT NO. 2 | Order Dtd. 2023-01-30 | | | (Seat No-6) |
| 110 | 12113/2023 | 01.02.2023 | ABLAPL-406/2023 | PARSURAM PANDA | C.O. | COURT NO. 2 | Order Dtd. 2023-01-30 | | | (Seat No-6) |
| 111 | 12114/2023 | 01.02.2023 | ABLAPL-365/2023 | MITHUN DAS | C.O. | COURT NO. 2 | Order Dtd. 2023-01-30 | | | (Seat No-6) |
| 112 | 12115/2023 | 01.02.2023 | ABLAPL-363/2023 | JAYADEBA BEHERA | C.O. | COURT NO. 2 | Order Dtd. 2023-01-30 | | | (Seat No-6) |
| 113 | 12116/2023 | 01.02.2023 | ABLAPL-231/2023 | P.K.MOHANTY | C.O. | COURT NO. 2 | Order Dtd. 2023-01-30 | | | (Seat No-6) |
| 114 | 12117/2023 | 01.02.2023 | ABLAPL-16747/2022 | RANJAN KUMAR BEHERA | C.O. | COURT NO. 2 | Order Dtd. 2023-01-30 | | | (Seat No-6) |
| 115 | 12118/2023 | 01.02.2023 | ABLAPL-16719/2022 | S.R.PATTANAIK | C.O. | COURT NO. 2 | Order Dtd. 2023-01-30 | | | (Seat No-6) |
| 116 | 12119/2023 | 01.02.2023 | ABLAPL-16706/2022 | N. MALLICK | C.O. | COURT NO. 2 | Order Dtd. 2023-01-30 | | | (Seat No-6) |
| 117 | 12120/2023 | 01.02.2023 | ABLAPL-16545/2022 | S.BARIK | C.O. | COURT NO. 2 | Order Dtd. 2023-01-30 | | | (Seat No-6) |
| 118 | 12121/2023 | 01.02.2023 | ABLAPL-16543/2022 | D.K. JENA | C.O. | COURT NO. 2 | Order Dtd. | | | (Seat No-6) |

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| 119 | 12122/2023 | 01.02.2023 | ABLAPL-16521/2022 | MIHIR KANTA RATH | C.O. | COURT NO. 2 | Order Dtd. 2023-01-30 | | | (Seat No-6) |
| 120 | 12123/2023 | 01.02.2023 | ABLAPL-16492/2022 | A.K.BEHERA | C.O. | COURT NO. 2 | Order Dtd. 2023-01-30 | | | (Seat No-6) |
| 121 | 12124/2023 | 01.02.2023 | ABLAPL-16489/2022 | M.K. PANI | C.O. | COURT NO. 2 | Order Dtd. 2023-01-30 | | | (Seat No-6) |
| 122 | 12125/2023 | 01.02.2023 | ABLAPL-16488/2022 | M.K. PANI | C.O. | COURT NO. 2 | Order Dtd. 2023-01-30 | | | (Seat No-6) |
| 123 | 12126/2023 | 01.02.2023 | CRLA-118/2021 | BALARAM SINGH | C.O. | COURT NO. 5 | Order Dtd. 2023-01-30 | | CRIMINAL APPEAL | (Seat No-5) |
| 124 | 12127/2023 | 01.02.2023 | ABLAPL-16486/2022 | M.N.MOHANTY | C.O. | COURT NO. 2 | Order Dtd. 2023-01-30 | | | (Seat No-5) |
| 125 | 12128/2023 | 01.02.2023 | BLAPL-12354/2022 | SARAT DASH | C.O. | COURT NO. 17 | Order Dtd. 2023-01-31 | | | (Seat No-5) |
| 126 | 12129/2023 | 01.02.2023 | ABLAPL-16454/2022 | N. MALLICK | C.O. | COURT NO. 2 | Order Dtd. 2023-01-30 | | | (Seat No-5) |
| 127 | 12130/2023 | 01.02.2023 | BLAPL-12266/2022 | J.P. KAR | C.O. | COURT NO. 5 | Order Dtd. 2023-01-31 | | | (Seat No-5) |
| 128 | 12131/2023 | 01.02.2023 | ABLAPL-16422/2022 | A.K.BEHERA | C.O. | COURT NO. 2 | Order Dtd. 2023-01-30 | | | (Seat No-5) |
| 129 | 12132/2023 | 01.02.2023 | BLAPL-12248/2022 | DEBASHIS MITRA | C.O. | COURT NO. 5 | Order Dtd. 2023-01-30 | | | (Seat No-5) |
| 130 | 12133/2023 | 01.02.2023 | ABLAPL-16398/2022 | A.K. SWAIN | C.O. | COURT NO. 2 | Order Dtd. 2023-01-30 | | | (Seat No-5) |

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| 13 1 | 12134/20 23 | 01.02.2023 | ABLAPL- 16394/202 2 | A.KALASH | C.O. | COURT NO. 2 | Order Dtd. 2023-01- 30 | | | (Seat No-5) |
| 13 2 | 12135/20 23 | 01.02.2023 | ABLAPL- 878/2023 | G. ROUT | C.O. | COURT NO. 2 | Order Dtd. 2023-01- 31 | | | (Seat No-5) |
| 13 3 | 12136/20 23 | 01.02.2023 | ABLAPL- 877/2023 | G.ROUT | C.O. | COURT NO. 2 | Order Dtd. 2023-01- 31 | | | (Seat No-5) |
| 13 4 | 12137/20 23 | 01.02.2023 | ABLAPL- 872/2023 | A.KALASH | C.O. | COURT NO. 2 | Order Dtd. 2023-01- 30 | | | (Seat No-5) |
| 13 5 | 12138/20 23 | 01.02.2023 | ABLAPL- 13450/202 2 | B.K. DAS | C.O. | COURT NO. 2 OLD | Order Dtd. 2023-01- 30 | | BAIL - 1 (CR IMIN AL MISC -1) | (Seat No-5) |
| 13 6 | 12139/20 23 | 01.02.2023 | BLAPL- 12243/202 2 | A.K. MOHANTY | C.O. | COURT NO. 5 | Order Dtd. 2023-01- 30 | | | (Seat No-5) |
| 13 7 | 12140/20 23 | 01.02.2023 | ABLAPL- 15260/202 2 | A.K. ROUT | C.O. | COURT NO. 2 | Order Dtd. 2023-01- 30 | | | (Seat No-5) |
| 13 8 | 12141/20 23 | 01.02.2023 | BLAPL- 12217/202 2 | S.K. SINGH | C.O. | COURT NO. 5 | Order Dtd. 2023-01- 31 | | | (Seat No-5) |
| 13 9 | 12142/20 23 | 01.02.2023 | ABLAPL- 15890/202 2 | R.K.BARI K | C.O. | COURT NO. 2 OLD | Order Dtd. 2023-01- 30 | | | (Seat No-5) |
| 14 0 | 12143/20 23 | 01.02.2023 | BLAPL- 12024/202 2 | B.B. MALLICK | C.O. | COURT NO. 10 | Order Dtd. 2023-01- 30 | | | (Seat No-5) |
| 14 1 | 12144/20 23 | 01.02.2023 | FA- 214/1970 | NAGESWAR DAS | GENERA L | | Entire Order | | | (Seat No-5) |
| 14 2 | 12145/20 23 | 01.02.2023 | ABLAPL- 15890/202 2 | ASUTOSH MOHANTY | C.O. | COURT NO. 2 OLD | Order Dtd. 2023-01- 30 | | | (Seat No-5) |

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| 143 | 12146/2023 | 01.02.2023 | BLAPL-11251/2022 | D. PARIDA | C.O. | COURT NO. 5 | Order Dtd. 2023-01-30 | | | (Seat No-5) |
| 144 | 12147/2023 | 01.02.2023 | ABLAPL-848/2023 | J. PRADHAN | C.O. | COURT NO. 2 | Order Dtd. 2023-01-30 | | | (Seat No-5) |
| 145 | 12148/2023 | 01.02.2023 | BLAPL-11074/2022 | MOHENDRA DALAI | C.O. | COURT NO. 17 | Order Dtd. 2023-01-30 | | BAIL - 1 (CRIMINAL MISC -1) | (Seat No-6) |
| 146 | 12149/2023 | 01.02.2023 | BLAPL-12368/2022 | JIBARDHAN MENDALI | C.O. | COURT NO. 17 | Order Dtd. 2023-01-30 | | | (Seat No-6) |
| 147 | 12150/2023 | 01.02.2023 | CRLA-826/2022 | H.K. PATRA | C.O. | COURT NO. 5 | Order Dtd. 2023-01-30 | | CRIMINAL APPELLAL | (Seat No-7) |
| 148 | 12151/2023 | 01.02.2023 | BLAPL-12384/2022 | R.B.MISHRA | C.O. | COURT NO. 10 | Order Dtd. 2023-01-30 | | | (Seat No-7) |
| 149 | 12152/2023 | 01.02.2023 | CRLA-687/2022 | S. PANDA | C.O. | COURT NO. 5 | Order Dtd. 2023-01-30 | | CRIMINAL APPELLAL | (Seat No-7) |
| 150 | 12153/2023 | 01.02.2023 | BLAPL-12411/2022 | TAPAN KUMAR SWAIN, C.R.SATA PATHY, S. PALEI | C.O. | COURT NO. 10 | Order Dtd. 2023-01-30 | | | (Seat No-7) |
| 151 | 12154/2023 | 01.02.2023 | BLAPL-12418/2022 | A.KALASH | C.O. | COURT NO. 10 | Order Dtd. 2023-01-31 | | | (Seat No-7) |
| 152 | 12155/2023 | 01.02.2023 | BLAPL-1358/2016 | B.S. SWAIN | C.O. | COURT NO. 5 | Order Dtd. 2023-01-30 | | BAIL - 2 (CRIMINAL MISC -2) | (Seat No-12) |
| 153 | 12156/2023 | 01.02.2023 | BLAPL-12454/2022 | A.K. RANA | C.O. | COURT NO. 17 | Order Dtd. 2023-01-31 | | | (Seat No-12) |

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| 154 | 12157/2023 | 01.02.2023 | BLAPL-7567/2022 | R.C. MOHARANA | C.O. | COURT NO. 17 | Order Dtd. 2023-01-27 | | | (Seat No-12) |
| 155 | 12158/2023 | 01.02.2023 | BLAPL-12945/2022 | J.KAMILA | C.O. | COURT NO. 17 | Order Dtd. 2023-01-31 | | | (Seat No-12) |
| 156 | 12159/2023 | 01.02.2023 | BLAPL-13001/2022 | S.S.PATTANAIK | C.O. | COURT NO. 17 | Order Dtd. 2023-01-31 | | | (Seat No-12) |
| 157 | 12160/2023 | 01.02.2023 | BLAPL-277/2023 | S.BARIK | C.O. | COURT NO. 17 | Order Dtd. 2023-01-31 | | | (Seat No-12) |
| 158 | 12161/2023 | 01.02.2023 | ABLAPL-857/2023 | JAYADEBA BEHERA | C.O. | COURT NO. 2 | Order Dtd. 2023-01-30 | | | (Seat No-12) |
| 159 | 12162/2023 | 01.02.2023 | ABLAPL-861/2023 | D.K. NAIK | C.O. | COURT NO. 2 | Order Dtd. 2023-01-30 | | | (Seat No-12) |
| 160 | 12163/2023 | 01.02.2023 | ABLAPL-871/2023 | RAMA KRISHNA BISOI | C.O. | COURT NO. 2 | Order Dtd. 2023-01-30 | | | (Seat No-12) |
| 161 | 12164/2023 | 01.02.2023 | ABLAPL-868/2023 | S.K. ROUT | C.O. | COURT NO. 2 | Order Dtd. 2023-01-30 | | | (Seat No-12) |
| 162 | 12165/2023 | 01.02.2023 | ABLAPL-865/2023 | J.P.KAR | C.O. | COURT NO. 2 | Order Dtd. 2023-01-30 | | | (Seat No-12) |
| 163 | 12166/2023 | 01.02.2023 | ABLAPL-863/2023 | D.K. NAIK | C.O. | COURT NO. 2 | Order Dtd. 2023-01-30 | | | (Seat No-12) |
| 164 | 12167/2023 | 01.02.2023 | ABLAPL-862/2023 | D.K. NAIK | C.O. | COURT NO. 2 | Order Dtd. 2023-01-30 | | | (Seat No-12) |
| 165 | 12168/2023 | 01.02.2023 | ABLAPL-923/2023 | H.K. PATRA | C.O. | COURT NO. 2 | Order Dtd. 2023-01-31 | | | (Seat No-12) |
| 166 | 12169/2023 | 01.02.2023 | ABLAPL-922/2023 | H.K. PATRA | C.O. | COURT NO. 2 | Order Dtd. | | | (Seat No-12) |

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| 167 | 12170/2023 | 01.02.2023 | WP (C) - 2198/2023 | BRAJA MOHAN SARANGI | C.O. | COURT NO. 2 | Order Dtd. 2023-01-30 | | | (Seat No-12) |
| 168 | 12171/2023 | 01.02.2023 | WP (C) - 2203/2023 | BRAJA MOHAN SARANGI | C.O. | COURT NO. 2 | Order Dtd. 2023-01-30 | | | (Seat No-12) |
| 169 | 12172/2023 | 01.02.2023 | ABLAPL-906/2023 | B. R. MOHANTY | C.O. | COURT NO. 2 | Order Dtd. 2023-01-31 | | | (Seat No-12) |
| 170 | 12173/2023 | 01.02.2023 | WP (C) - 2200/2023 | BRAJA MOHAN SARANGI | C.O. | COURT NO. 2 | Order Dtd. 2023-01-30 | | | (Seat No-12) |
| 171 | 12174/2023 | 01.02.2023 | ABLAPL-904/2023 | M. R. BARIK | C.O. | COURT NO. 2 | Order Dtd. 2023-01-31 | | | (Seat No-12) |
| 172 | 12175/2023 | 01.02.2023 | WP (C) - 2193/2023 | BRAJA MOHAN SARANGI | C.O. | COURT NO. 2 | Order Dtd. 2023-01-30 | | | (Seat No-12) |
| 173 | 12176/2023 | 01.02.2023 | ABLAPL-899/2023 | DEBASISH SAMAL | C.O. | COURT NO. 2 | Order Dtd. 2023-01-31 | | | (Seat No-12) |
| 174 | 12177/2023 | 01.02.2023 | WP (C) - 2195/2022 | B. M. SARANGI | C.O. | COURT NO. 22 | Order Dtd. 2023-01-30 | | | (Seat No-12) |
| 175 | 12178/2023 | 01.02.2023 | ABLAPL-897/2023 | M. R. BARIK | C.O. | COURT NO. 2 | Order Dtd. 2023-01-31 | | | (Seat No-12) |
| 176 | 12179/2023 | 01.02.2023 | WP (C) - 2214/2023 | BRAJA MOHAN SARANGI | C.O. | COURT NO. 20 | Order Dtd. 2023-01-30 | | | (Seat No-12) |
| 177 | 12180/2023 | 01.02.2023 | WP (C) - 2215/2023 | BRAJA MOHAN SARANGI | C.O. | COURT NO. 20 | Order Dtd. 2023-01-30 | | | (Seat No-12) |
| 178 | 12181/2023 | 01.02.2023 | ABLAPL-891/2023 | A. KALASH | C.O. | COURT NO. 2 | Order Dtd. 2023-01-31 | | | (Seat No-12) |

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| 179 | 12182/2023 | 01.02.2023 | WP (C) - 2218/2023 | BRAJA MOHAN SARANGI | C.O. | COURT NO. 2 | Order Dtd. 2023-01-30 | | | (Seat No-12) |
| 180 | 12183/2023 | 01.02.2023 | ABLAPL-889/2023 | K.N. SAHOO | C.O. | COURT NO. 2 | Order Dtd. 2023-01-31 | | | (Seat No-12) |
| 181 | 12184/2023 | 01.02.2023 | WP (C) - 2219/2023 | BRAJA MOHAN SARANGI | C.O. | COURT NO. 2 | Order Dtd. 2023-01-30 | | | (Seat No-12) |
| 182 | 12185/2023 | 01.02.2023 | WP (C) - 2206/2023 | BRAJA MOHAN SARANGI | C.O. | COURT NO. 20 | Order Dtd. 2023-01-30 | | | (Seat No-12) |
| 183 | 12186/2023 | 01.02.2023 | ABLAPL-882/2023 | P.K. PATRI | C.O. | COURT NO. 2 | Order Dtd. 2023-01-31 | | | (Seat No-12) |
| 184 | 12187/2023 | 01.02.2023 | WP (C) - 2209/2023 | BRAJA MOHAN SARANGI | C.O. | COURT NO. 2 | Order Dtd. 2023-01-30 | | | (Seat No-12) |
| 185 | 12188/2023 | 01.02.2023 | CRLA-395/2022 | M.R. SAHOO | C.O. | COURT NO. 2 OLD | Order Dtd. 2023-01-30 | | | (Seat No-12) |
| 186 | 12189/2023 | 01.02.2023 | WP (C) - 2211/2023 | BRAJA MOHAN SARANGI | C.O. | COURT NO. 2 OLD | Order Dtd. 2023-01-30 | | | (Seat No-12) |
| 187 | 12190/2023 | 01.02.2023 | CRLA-1130/2022 | SAMBEET PATTANAYAK | C.O. | COURT NO. 5 | Order Dtd. 2023-01-30 | | | (Seat No-12) |
| 188 | 12191/2023 | 01.02.2023 | WP (C) - 2412/2023 | SITANSU MOHAN SINGH | C.O. | COURT NO. 5 | Order Dtd. 2023-01-31 | | | (Seat No-12) |
| 189 | 12192/2023 | 01.02.2023 | CRLA-1023/2022 | D.K. MALLICK | C.O. | COURT NO. 11 | Order Dtd. 2023-01-30 | | | (Seat No-12) |
| 190 | 12193/2023 | 01.02.2023 | WP (C) - 2409/2023 | SITANSU MOHAN SINGH | C.O. | COURT NO. 11 | Order Dtd. 2023-01-31 | | | (Seat No-12) |
| 191 | 12194/2023 | 01.02.2023 | WP (C) - 2406/2023 | SITANSU MOHAN SINGH | C.O. | COURT NO. 20 | Order Dtd. | | | (Seat No-12) |

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| 192 | 12195/2023 | 01.02.2023 | CRLA-985/2022 | P.R.SWAIN | C.O. | COURT NO. 11 | Order Dtd. 2023-01-30 | | | (Seat No-12) |
| 193 | 12196/2023 | 01.02.2023 | WP (C) - 2413/2023 | SITANSU MOHAN SINGH | C.O. | COURT NO. 11 | Order Dtd. 2023-01-31 | | | (Seat No-12) |
| 194 | 12197/2023 | 01.02.2023 | CRLA-986/2022 | P.R.SWAIN | C.O. | COURT NO. 11 | Order Dtd. 2023-01-30 | | | (Seat No-12) |
| 195 | 12198/2023 | 01.02.2023 | WP (C) - 2287/2023 | SITANSU MOHAN SINGH | C.O. | COURT NO. 11 | Order Dtd. 2023-01-30 | | | (Seat No-12) |
| 196 | 12199/2023 | 01.02.2023 | WP (C) - 2291/2023 | SITANSU MOHAN SINGH | C.O. | COURT NO. 11 | Order Dtd. 2023-01-30 | | | (Seat No-12) |
| 197 | 12200/2023 | 01.02.2023 | CRLA-1117/2022 | S. BISWAL | C.O. | COURT NO. 11 | Order Dtd. 2023-01-30 | | CRIMINAL APPELLAL | (Seat No-7) |
| 198 | 12201/2023 | 01.02.2023 | WP (C) - 2292/2023 | SITANSU MOHAN SINGH | C.O. | COURT NO. 11 | Order Dtd. 2023-01-30 | | | (Seat No-7) |
| 199 | 12202/2023 | 01.02.2023 | WP (C) - 2289/2023 | SITANSU MOHAN SINGH | C.O. | COURT NO. 11 | Order Dtd. 2023-01-30 | | | (Seat No-7) |
| 200 | 12203/2023 | 01.02.2023 | CRLA-1012/2022 | J.P.KAR | C.O. | COURT NO. 11 | Order Dtd. 2023-01-30 | | CRIMINAL APPELLAL | (Seat No-7) |
| 201 | 12204/2023 | 01.02.2023 | WP (C) - 2283/2023 | SITANSU MOHAN SINGH | C.O. | COURT NO. 11 | Order Dtd. 2023-01-30 | | | (Seat No-7) |
| 202 | 12205/2023 | 01.02.2023 | WP (C) - 2284/2023 | SITANSU MOHAN SINGH | C.O. | COURT NO. 11 | Order Dtd. 2023-01-30 | | | (Seat No-7) |
| 203 | 12206/2023 | 01.02.2023 | CRLREV-294/2022 | BIDYUTLATA MOHANTY | C.O. | COURT NO. 5 | Order Dtd. 2023-01-30 | | CRIMINAL REVISION | (Seat No-2) |

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| 204 | 12207/2023 | 01.02.2023 | WP (C) - 2281/2023 | SITANSU MOHAN SINGH | C.O. | COURT NO. 20 | Order Dtd. 2023-01-30 | | | (Seat No-2) |
| 205 | 12208/2023 | 01.02.2023 | CRLA-1186/2022 | A. K. BEHERA | C.O. | COURT NO. 5 | Order Dtd. 2023-01-30 | | | (Seat No-2) |
| 206 | 12209/2023 | 01.02.2023 | WP (C) - 2286/2023 | SITANSU MOHAN SINGH | C.O. | COURT NO. 5 | Order Dtd. 2023-01-30 | | | (Seat No-2) |
| 207 | 12210/2023 | 01.02.2023 | WA-877/2022 | G. S. MOHANTY | C.O. | COURT NO. 3 | Order Dtd. 2023-01-31 | | WRIT APPELLAL | (Seat No-3) |
| 208 | 12211/2023 | 01.02.2023 | BLAPL-1879/2022 | M. R. SAHOO | C.O. | COURT NO. 11 | Order Dtd. 2023-01-31 | | | (Seat No-3) |
| 209 | 12212/2023 | 01.02.2023 | WP (C) - 33885/2022 | SANJIB KUMAR KHANDAYA TRAY | C.O. | COURT NO. 20 | Order Dtd. 2023-01-30 | | | (Seat No-3) |
| 210 | 12213/2023 | 01.02.2023 | CRLA-21/2022 | G. SAHOO | C.O. | COURT NO. 5 | Order Dtd. 2023-01-30 | | | (Seat No-3) |
| 211 | 12214/2023 | 01.02.2023 | WP (C) - 1409/2023 | A. K. BEHERA | C.O. | COURT NO. 20 | Order Dtd. 2023-01-31 | | | (Seat No-3) |
| 212 | 12215/2023 | 01.02.2023 | CRLA-1181/2022 | BALARAM SINGH | C.O. | COURT NO. 5 | Order Dtd. 2023-01-30 | | | (Seat No-3) |
| 213 | 12216/2023 | 01.02.2023 | CRLA-1166/2022 | S. R. PATTNAIK | C.O. | COURT NO. 11 | Order Dtd. 2023-01-30 | | | (Seat No-3) |
| 214 | 12217/2023 | 01.02.2023 | CMP-1659/2016 | T. K. MOHANTY | C.O. | COURT NO. 11 | Order Dtd. 2023-01-30 | | WRIT BRANCH-8 | (Seat No-41) |
| 215 | 12218/2023 | 01.02.2023 | CRLA-1105/2022 | A. KALASH | C.O. | COURT NO. 5 | Order Dtd. 2023-01-30 | | | (Seat No-41) |
| 216 | 12219/2023 | 01.02.2023 | WP (C) - 19859/2009 | GIRIDHAR I SINGH | GENERAL | | Judgement Dtd. 2010-04- | | WRIT BRANCH-7 | (Seat No-5) |

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| 21 7 | 12220/20 23 | 01.02.2023 | ABLAPL- 15876/202 1 | A.K.MOHA NTY | C.O. | COURT NO. 7 | Order Dtd. 2023-01- 31 | | | (Seat No-5) |
| 21 8 | 12221/20 23 | 01.02.2023 | WP (C) - 28392/202 2 | M. NAYAK | C.O. | COURT NO. 6 | Order Dtd. 2023-01- 30 | | WRIT BRAN CH-2 | (Seat No-6) |
| 21 9 | 12222/20 23 | 01.02.2023 | ABLAPL- 8288/2022 | B.CH. PARIJA | C.O. | COURT NO. 2 OLD | Order Dtd. 2023-01- 30 | | | (Seat No-6) |
| 22 0 | 12223/20 23 | 01.02.2023 | CRLMP- 660/2021 | M. DALAI | C.O. | COURT NO. 1 | Order Dtd. 2023-01- 31 | | | (Seat No-6) |
| 22 1 | 12224/20 23 | 01.02.2023 | ABLAPL- 15784/202 2 | K.C.SWAI N | C.O. | COURT NO. 7 | Order Dtd. 2023-01- 31 | | | (Seat No-6) |
| 22 2 | 12225/20 23 | 01.02.2023 | WP (C) - 1378/2023 | P K DASH | GENERA L | | Order Dtd. 2023-01- 17 | | | (Seat No-6) |
| 22 3 | 12226/20 23 | 01.02.2023 | CRLMP- 1165/2022 | J. K.TRIPAT HY | C.O. | COURT NO. 1 | Order Dtd. 2023-01- 31 | | | (Seat No-6) |
| 22 4 | 12227/20 23 | 01.02.2023 | ABLAPL- 6737/2022 | MANORANJ AN PADHI | C.O. | COURT NO. 7 | Order Dtd. 2023-01- 31 | | | (Seat No-6) |
| 22 5 | 12228/20 23 | 01.02.2023 | ABLAPL- 11807/202 2 | PABITRA KUMAR NAYAK | C.O. | COURT NO. 2 OLD | Order Dtd. 2023-01- 31 | | | (Seat No-6) |
| 22 6 | 12229/20 23 | 01.02.2023 | CRLMP- 134/2023 | ATMAJIT MANMITH DAS | C.O. | COURT NO. 6 | Order Dtd. 2023-01- 31 | | | (Seat No-6) |
| 22 7 | 12230/20 23 | 01.02.2023 | ABLAPL- 11420/202 2 | ASWINI KUMAR MISHRA (3) | C.O. | COURT NO. 2 OLD | Order Dtd. 2023-01- 31 | | | (Seat No-6) |
| 22 8 | 12231/20 23 | 01.02.2023 | ABLAPL- 11487/202 2 | UNMESH CHANDRA JENA | C.O. | COURT NO. 2 OLD | Order Dtd. 2023-01- 31 | | | (Seat No-6) |

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| 229 | 12232/2023 | 01.02.2023 | CRLMP-125/2023 | C.R. KAR | C.O. | COURT NO. 6 | Order Dtd. 2023-01-30 | | | (Seat No-6) |
| 230 | 12233/2023 | 01.02.2023 | CONTC-2368/2022 | BIKRAM SAMAL | C.O. | COURT NO. 3 | Order Dtd. 2023-01-31 | | CONT EMPT | (Seat No-4) |
| 231 | 12234/2023 | 01.02.2023 | CRLMP-129/2023 | B.R. MOHANTY | C.O. | COURT NO. 6 | Order Dtd. 2023-01-30 | | WRIT BRANCH-4 | (Seat No-38) |
| 232 | 12235/2023 | 01.02.2023 | CONTC-2080/2019 | M. DAS | C.O. | COURT NO. 3 | Order Dtd. 2023-01-30 | | | (Seat No-38) |
| 233 | 12236/2023 | 01.02.2023 | WP (C) - 35039/2021 | FEROJ AHMMAD | C.O. | COURT NO. 3 | Order Dtd. 2023-01-31 | | | (Seat No-38) |
| 234 | 12237/2023 | 01.02.2023 | CONTC-2080/2019 | S. DAS | C.O. | COURT NO. 3 | Order Dtd. 2023-01-30 | | | (Seat No-38) |
| 235 | 12238/2023 | 01.02.2023 | WP (C) - 35039/2021 | H.K. MOHANTA | C.O. | COURT NO. 3 | Order Dtd. 2023-01-31 | | | (Seat No-38) |
| 236 | 12239/2023 | 01.02.2023 | WPC (OAC) - 1006/2013 | C R NAYAK | GENERAL | | Order Dtd. 2022-02-24 | | | (Seat No-38) |
| 237 | 12240/2023 | 01.02.2023 | WA-77/2023 | UMAKANTA CHHOTRAY | C.O. | COURT NO. 3 | Order Dtd. 2023-01-31 | | WRIT APPELLAL | (Seat No-6) |
| 238 | 12241/2023 | 01.02.2023 | WP (C) - 32218/2022 | H.K. PANDA | C.O. | COURT NO. 3 | Order Dtd. 2023-01-31 | | WRIT BRANCH (DIVISION BENCH-3) | (Seat No-118) |
| 239 | 12242/2023 | 01.02.2023 | WP (C) - 32220/2022 | H.K. PANDA | C.O. | COURT NO. 3 | Order Dtd. 2023-01-31 | | WRIT BRANCH (DIVISION BENCH-3) | (Seat No-118) |

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| 240 | 12243/2023 | 01.02.2023 | WP (C) - 2261/2023 | P.K.LENKA | C.O. | COURT NO. 3 | Order Dtd. 2023-01-30 | | | (Seat No-118) |
| 241 | 12244/2023 | 01.02.2023 | ABLAPL-463/2023 | H K DASH | GENERAL | | Order Dtd. 2023-01-16 | | | (Seat No-118) |
| 242 | 12245/2023 | 01.02.2023 | WA-1110/2022 | AKHAYA KUMAR MISHRA | C.O. | COURT NO. 3 | Order Dtd. 2023-01-30 | | | (Seat No-118) |
| 243 | 12246/2023 | 01.02.2023 | BLAPL-3953/2022 | B K DAS | GENERAL | | Order Dtd. 2023-01-20 | | | (Seat No-118) |
| 244 | 12247/2023 | 01.02.2023 | BLAPL-12303/2022 | H K DASH | GENERAL | | Order Dtd. 2023-01-16 | | | (Seat No-118) |
| 245 | 12248/2023 | 01.02.2023 | RSA-14/2018 | J P KAR | GENERAL | | Order Dtd. 2022-09-02Decree, | | | (Seat No-118) |
| 246 | 12249/2023 | 01.02.2023 | WP (C) - 2074/2023 | J. PRADHAN | C.O. | COURT NO. 3 OLD | Order Dtd. 2023-01-31 | | | (Seat No-118) |
| 247 | 12250/2023 | 01.02.2023 | BLAPL-8737/2022 | G. SAHOO | C.O. | COURT NO. 7 | Order Dtd. 2023-01-31 | | | (Seat No-118) |
| 248 | 12251/2023 | 01.02.2023 | WP (C) - 2076/2023 | J. PRADHAN | C.O. | COURT NO. 3 OLD | Order Dtd. 2023-01-31 | | | (Seat No-118) |
| 249 | 12252/2023 | 01.02.2023 | CONTC-378/2023 | SARAT DASH | C.O. | COURT NO. 3 OLD | Order Dtd. 2023-01-31 | | | (Seat No-118) |
| 250 | 12253/2023 | 01.02.2023 | CONTC-417/2023 | J.K. MISHRA | C.O. | COURT NO. 3 OLD | Order Dtd. 2023-01-31 | | | (Seat No-118) |
| 251 | 12254/2023 | 01.02.2023 | CONTC-418/2023 | J.K. MISHRA | C.O. | COURT NO. 3 OLD | Order Dtd. 2023-01-31 | | | (Seat No-118) |
| 252 | 12255/2023 | 01.02.2023 | CONTC-424/2023 | J.K. MISHRA | C.O. | COURT NO. 3 OLD | Order Dtd. | | | (Seat No-118) |

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| 253 | 12256/2023 | 01.02.2023 | CONTC-422/2023 | J.K. MISHRA | C.O. | COURT NO. 3 OLD | Order Dtd. 2023-01-31 | | | (Seat No-118) |
| 254 | 12257/2023 | 01.02.2023 | CONTC-421/2023 | M/S J.K MISHRA (2) | C.O. | COURT NO. 3 OLD | Order Dtd. 2023-01-31 | | | (Seat No-118) |
| 255 | 12258/2023 | 01.02.2023 | CONTC-420/2023 | M/S J.K MISHRA (2) | C.O. | COURT NO. 3 OLD | Order Dtd. 2023-01-31 | | | (Seat No-118) |
| 256 | 12259/2023 | 01.02.2023 | CONTC-419/2023 | M/S J.K MISHRA (2) | C.O. | COURT NO. 3 OLD | Order Dtd. 2023-01-31 | | | (Seat No-118) |
| 257 | 12260/2023 | 01.02.2023 | CONTC-423/2023 | M/S J.K MISHRA (2) | C.O. | COURT NO. 3 OLD | Order Dtd. 2023-01-31 | | | (Seat No-118) |
| 258 | 12261/2023 | 01.02.2023 | CONTC-6258/2022 | L.D. SAHU | C.O. | COURT NO. 3 OLD | Order Dtd. 2023-01-31 | | | (Seat No-118) |
| 259 | 12262/2023 | 01.02.2023 | CONTC-8077/2022 | B.K. SWAIN | C.O. | COURT NO. 3 OLD | Order Dtd. 2023-01-31 | | | (Seat No-118) |
| 260 | 12263/2023 | 01.02.2023 | WP (C) - 2118/2023 | SHREEKANTA PRASAD SAHOO (1) | C.O. | COURT NO. 3 OLD | Order Dtd. 2023-01-31 | | | (Seat No-118) |
| 261 | 12264/2023 | 01.02.2023 | WP (C) - 2118/2023 | T.K. NAYAK | C.O. | COURT NO. 3 OLD | Order Dtd. 2023-01-31 | | | (Seat No-118) |
| 262 | 12265/2023 | 01.02.2023 | WP (C) - 2093/2023 | ARTATRAN PARIDA | C.O. | COURT NO. 3 OLD | Order Dtd. 2023-01-31 | | | (Seat No-118) |
| 263 | 12266/2023 | 01.02.2023 | ABLAPL-4632/2022 | P.K. ROUSTRAY | C.O. | COURT NO. 7 | Order Dtd. 2023-01-30 | | | (Seat No-118) |
| 264 | 12267/2023 | 01.02.2023 | ABLAPL-6783/2022 | R.K. MOHANTY | C.O. | COURT NO. 7 | Order Dtd. 2023-01-31 | | | (Seat No-118) |

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| 265 | 12268/2023 | 01.02.2023 | BLAPL-10521/2022 | M.R. SAHOO | C.O. | COURT NO. 17 | Order Dtd. 2023-01-31 | | | (Seat No-118) |
| 266 | 12269/2023 | 01.02.2023 | ABLAPL-15915/2022 | S.K. MOHANTY | C.O. | COURT NO. 7 | Order Dtd. 2023-01-31 | | | (Seat No-118) |
| 267 | 12270/2023 | 01.02.2023 | CRLA-25/2022 | S.P. SAHOO | C.O. | COURT NO. 1 | Order Dtd. 2023-01-31 | CRIMINAL APPEAL | | (Seat No-7) |
| 268 | 12271/2023 | 01.02.2023 | RSA-158/2018 | ASUTOSH MOHANTY | C.O. | DR (J) | Order Dtd. 2023-01-31 | SECOND APPEAL | | (Seat No-1) |
| 269 | 12272/2023 | 01.02.2023 | CMP-1577/2014 | M/S.B.P. SATAPATHY | C.O. | DR (J) | Order Dtd. 2023-01-31 | | | (Seat No-1) |
| 270 | 12273/2023 | 01.02.2023 | CMP-756/2022 | BIKRAM BEHERA | C.O. | COURT NO. 20 | Order Dtd. 2023-01-31 | | | (Seat No-1) |
| 271 | 12274/2023 | 01.02.2023 | CMP-756/2022 | J. SAHOO | C.O. | COURT NO. 20 | Order Dtd. 2023-01-31 | | | (Seat No-1) |
| 272 | 12275/2023 | 01.02.2023 | MACA-55/2022 | S R OJHA | GENERAL | | Order Dtd. 2023-01-18 | | | (Seat No-1) |
| 273 | 12276/2023 | 01.02.2023 | CMP-1055/2016 | J. SAHOO | C.O. | COURT NO. 20 | Order Dtd. 2023-01-30 | | | (Seat No-1) |
| 274 | 12277/2023 | 01.02.2023 | CMP-1055/2016 | M/S.MIHIR KU.DASH | C.O. | COURT NO. 20 | Order Dtd. 2023-01-30 | | | (Seat No-1) |
| 275 | 12278/2023 | 01.02.2023 | WP (C) - 2116/2023 | T.K. NAYAK | C.O. | COURT NO. 3 OLD | Order Dtd. 2023-01-31 | | | (Seat No-1) |
| 276 | 12279/2023 | 01.02.2023 | WP (C) - 2116/2023 | SHREEKANTA PRASAD SAHOO (1) | C.O. | COURT NO. 3 OLD | Order Dtd. 2023-01-31 | | | (Seat No-1) |
| 277 | 12280/2023 | 01.02.2023 | CMP-5/2023 | C.R. NAYAK | C.O. | COURT NO. 20 | Order Dtd. | | | (Seat No-1) |

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| | | | | | | | 2023-01-31 | | | |
| 278 | 12281/2023 | 01.02.2023 | WPC (OAC) - 2700/2012 | A.K. PANDA | C.O. | COURT NO. 6 | Order Dtd. 2023-01-31 | | | (Seat No-1) |
| 279 | 12282/2023 | 01.02.2023 | CMP-2/2023 | T.K. MOHANTY | C.O. | COURT NO. 20 | Order Dtd. 2023-01-31 | WRIT BRANCH-5 | | (Seat No-21) |
| 280 | 12283/2023 | 01.02.2023 | WP (C) - 2619/2023 | M.N. MOHANTY | C.O. | COURT NO. 3 OLD | Order Dtd. 2023-01-31 | | | (Seat No-21) |
| 281 | 12284/2023 | 01.02.2023 | CMP-1409/2022 | HRUDANANDA MOHAPATRA | C.O. | COURT NO. 20 | Order Dtd. 2023-01-30 | | | (Seat No-21) |
| 282 | 12285/2023 | 01.02.2023 | MACA-56/2022 | S R OJHA | GENERAL | | Order Dtd. 2023-01-18 | | | (Seat No-21) |
| 283 | 12286/2023 | 01.02.2023 | WP (C) - 2513/2023 | M.N. MOHANTY | C.O. | COURT NO. 3 OLD | Order Dtd. 2023-01-31 | | | (Seat No-21) |
| 284 | 12287/2023 | 01.02.2023 | CMP-1486/2018 | A.K. MOHANTY | C.O. | COURT NO. 1 | Order Dtd. 2023-01-31 | | | (Seat No-21) |
| 285 | 12288/2023 | 01.02.2023 | MACA-57/2022 | S R OJHA | GENERAL | | Order Dtd. 2023-01-18 | | | (Seat No-21) |
| 286 | 12289/2023 | 01.02.2023 | WP (C) - 2512/2023 | M.N. MOHANTY | C.O. | COURT NO. 3 OLD | Order Dtd. 2023-01-31 | | | (Seat No-21) |
| 287 | 12290/2023 | 01.02.2023 | RPFAM-210/2015 | S. BARIK | C.O. | COURT NO. 3 OLD | Order Dtd. 2023-01-30 | | | (Seat No-21) |
| 288 | 12291/2023 | 01.02.2023 | WP (C) - 2511/2023 | M.N. MOHANTY | C.O. | COURT NO. 3 OLD | Order Dtd. 2023-01-31 | | | (Seat No-21) |
| 289 | 12292/2023 | 01.02.2023 | WP (C) - 2322/2023 | A.K. PANDA | C.O. | COURT NO. 3 OLD | Order Dtd. 2023-01-31 | | | (Seat No-21) |

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| 290 | 12293/2023 | 01.02.2023 | RPFAM-363/2022 | R.K.MANGARAJ | C.O. | COURT NO. 20 | Order Dtd. 2023-01-31 | FIRST APPELLAL | (Seat No-7) |
| 291 | 12294/2023 | 01.02.2023 | WP (C) - 2092/2023 | S.P. SAHOO | C.O. | COURT NO. 3 OLD | Order Dtd. 2023-01-31 | | (Seat No-7) |
| 292 | 12295/2023 | 01.02.2023 | CONTC-450/2023 | M/S.DILLIP KUMAR SAHOO, A. MOHNATY, S.S.DASH | C.O. | COURT NO. 20 | Order Dtd. 2023-01-31 | | (Seat No-7) |
| 293 | 12296/2023 | 01.02.2023 | WP (C) - 2092/2023 | ARTATRAN PARIDA | C.O. | COURT NO. 3 OLD | Order Dtd. 2023-01-31 | | (Seat No-7) |
| 294 | 12297/2023 | 01.02.2023 | JCRLA-51/2019 | N.N. MOHAPATRA | C.O. | COURT NO. 2 OLD | Order Dtd. 2023-01-31 | CRIMINAL APPELLAL | (Seat No-1) |
| 295 | 12298/2023 | 01.02.2023 | WP (C) - 23157/2015 | K N SAHOO | GENERAL | | Order Dtd. 2023-01-11 | | (Seat No-1) |
| 296 | 12299/2023 | 01.02.2023 | WP (C) - 1176/2023 | DEBENDRA BEHERA | C.O. | COURT NO. 3 OLD | Order Dtd. 2023-01-31 | WRIT BRANCH-4 | (Seat No-27) |
| 297 | 12300/2023 | 01.02.2023 | WP (C) - 2094/2023 | AMIYA KUMAR TARAI | C.O. | COURT NO. 3 OLD | Order Dtd. 2023-01-31 | | (Seat No-27) |
| 298 | 12301/2023 | 01.02.2023 | WP (C) - 608/2023 | KSHIROD KUMAR PAHIL | C.O. | COURT NO. 3 OLD | Order Dtd. 2023-01-31 | | (Seat No-27) |
| 299 | 12302/2023 | 01.02.2023 | CRLA-165/2020 | B.P. TANGA | C.O. | COURT NO. 5 | Order Dtd. 2023-01-30 | CRIMINAL APPELLAL | (Seat No-4) |
| 300 | 12303/2023 | 01.02.2023 | WP (C) - 2616/2023 | M.N. MOHANTY | C.O. | COURT NO. 3 OLD | Order Dtd. 2023-01-31 | | (Seat No-4) |
| 301 | 12304/2023 | 01.02.2023 | CONTC-386/2023 | S. DASH | C.O. | COURT NO. 3 OLD | Order Dtd. 2023-01-31 | | (Seat No-4) |

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| 302 | 12305/2023 | 01.02.2023 | WP (C) - 2122/2023 | A. MOHANTY | C.O. | COURT NO. 3 OLD | Order Dtd. 2023-01-31 | | | (Seat No-4) |
| 303 | 12306/2023 | 01.02.2023 | CONTC-315/2023 | A.DAS | C.O. | COURT NO. 3 OLD | Order Dtd. 2023-01-31 | | | (Seat No-4) |
| 304 | 12307/2023 | 01.02.2023 | WP (C) - 1912/2023 | D. BEHERA | C.O. | COURT NO. 3 OLD | Order Dtd. 2023-01-31 | | | (Seat No-4) |
| 305 | 12308/2023 | 01.02.2023 | CONTC-314/2023 | A. DAS | C.O. | COURT NO. 3 OLD | Order Dtd. 2023-01-31 | | | (Seat No-4) |
| 306 | 12309/2023 | 01.02.2023 | WP (C) - 627/2015 | ASHOK KU SWAIN | GENERAL | | Order Dtd. 2023-01-25 | | | (Seat No-4) |
| 307 | 12310/2023 | 01.02.2023 | WP (C) - 2213/2023 | A.K. PANDA | C.O. | COURT NO. 3 OLD | Order Dtd. 2023-01-31 | | | (Seat No-4) |
| 308 | 12311/2023 | 01.02.2023 | CONTC-325/2023 | S. SAHOO | C.O. | COURT NO. 3 OLD | Order Dtd. 2023-01-31 | | | (Seat No-4) |
| 309 | 12312/2023 | 01.02.2023 | WPC (OAC) - 3739/2012 | R.K. PATNAIK | C.O. | COURT NO. 3 OLD | Order Dtd. 2023-01-31 | | | (Seat No-4) |
| 310 | 12313/2023 | 01.02.2023 | WP (C) - 2757/2023 | ATMAJIT MANMITH DAS | C.O. | COURT NO. 3 OLD | Order Dtd. 2023-01-31 | | | (Seat No-4) |
| 311 | 12314/2023 | 01.02.2023 | CONTC-326/2023 | S. SAHOO | C.O. | COURT NO. 3 OLD | Order Dtd. 2023-01-31 | | | (Seat No-4) |
| 312 | 12315/2023 | 01.02.2023 | WP (C) - 18102/2022 | GAGAN ROUTA | GENERAL | | Order Dtd. 2022-07-27 Petition, Annexure, Counter, Rejoinder, | | | (Seat No-4) |
| 313 | 12316/2023 | 01.02.2023 | WP (C) - 2756/2023 | ATMAJIT MANMITH DAS | C.O. | COURT NO. 3 OLD | Order Dtd. 2023-01-31 | | | (Seat No-4) |

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| 31 4 | 12317/20 23 | 01.02.2023 | CONTC- 327/2023 | S. SAHOO | C.O. | COURT NO. 3 OLD | Order Dtd. 2023-01- 31 | | | (Seat No-4) |
| 31 5 | 12318/20 23 | 01.02.2023 | WP (C) - 2438/2023 | KAPILA CHARAN NAYAK | C.O. | COURT NO. 3 OLD | Order Dtd. 2023-01- 31 | | | (Seat No-4) |
| 31 6 | 12319/20 23 | 01.02.2023 | CONTC- 360/2023 | S. SAHOO | C.O. | COURT NO. 3 OLD | Order Dtd. 2023-01- 31 | | | (Seat No-4) |
| 31 7 | 12320/20 23 | 01.02.2023 | WP (C) - 2127/2023 | S. CH. DASH | C.O. | COURT NO. 3 OLD | Order Dtd. 2023-01- 31 | | | (Seat No-4) |
| 31 8 | 12321/20 23 | 01.02.2023 | CONTC- 377/2023 | S. DASH | C.O. | COURT NO. 3 OLD | Order Dtd. 2023-01- 31 | | | (Seat No-4) |
| 31 9 | 12322/20 23 | 01.02.2023 | WP (C) - 2075/2023 | A.K. PANDA | C.O. | COURT NO. 3 OLD | Order Dtd. 2023-01- 31 | | | (Seat No-4) |
| 32 0 | 12323/20 23 | 01.02.2023 | WP (C) - 6971/2022 | M K NAYAK | GENERA L | | Order Dtd. 2022-09- 08 | | | (Seat No-4) |
| 32 1 | 12324/20 23 | 01.02.2023 | WP (C) - 2411/2023 | B.K. MOHARANA | C.O. | COURT NO. 3 OLD | Order Dtd. 2023-01- 31 | | | (Seat No-4) |
| 32 2 | 12325/20 23 | 01.02.2023 | WP (C) - 22941/201 3 | D.R. MOHAPATR A | C.O. | CHIEF JUSTICE 'S COURT | Order Dtd. 2023-01- 31 | | WRIT BRAN CH (DIV ISIO N BENC H-1) | (Seat No-108) |
| 32 3 | 12326/20 23 | 01.02.2023 | WP (C) - 2371/2021 | M.M. NAYAK | C.O. | COURT NO. 3 OLD | Order Dtd. 2023-01- 31 | | WRIT BRAN CH-2 | (Seat No-6) |
| 32 4 | 12327/20 23 | 01.02.2023 | WP (C) - 2356/2023 | B.K. DAS | C.O. | COURT NO. 3 OLD | Order Dtd. 2023-01- 31 | | | (Seat No-6) |
| 32 5 | 12328/20 23 | 01.02.2023 | WP (C) - 11681/202 0 | B.K. PADHI | C.O. | CHIEF JUSTICE 'S COURT | Order Dtd. 2023-01- 31 | | | (Seat No-6) |

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| 326 | 12329/2023 | 01.02.2023 | WP (C) - 1933/2023 | R.K. PATNAIK | C.O. | COURT NO. 3 OLD | Order Dtd. 2023-01-31 | | | (Seat No-6) |
| 327 | 12330/2023 | 01.02.2023 | WP (C) - 2262/2023 | T. SWAIN | C.O. | COURT NO. 3 OLD | Order Dtd. 2023-01-31 | | | (Seat No-6) |
| 328 | 12331/2023 | 01.02.2023 | WP (C) - 11680/2020 | B.K. PADHI | C.O. | CHIEF JUSTICE 'S COURT | Order Dtd. 2023-01-31 | | | (Seat No-6) |
| 329 | 12332/2023 | 01.02.2023 | WP (C) - 2262/2023 | KSHIEISH | C.O. | COURT NO. 3 OLD | Order Dtd. 2023-01-31 | | | (Seat No-6) |
| 330 | 12333/2023 | 01.02.2023 | WP (C) - 29063/2022 | HARIHAR SUNDARA | C.O. | COURT NO. 3 OLD | Order Dtd. 2023-01-31 | | | (Seat No-6) |
| 331 | 12334/2023 | 01.02.2023 | WP (C) - 2318/2023 | M.R. ROUTRAY | C.O. | COURT NO. 3 OLD | Order Dtd. 2023-01-31 | | | (Seat No-6) |
| 332 | 12335/2023 | 01.02.2023 | WP (C) - 2516/2023 | R.K. MEHER | C.O. | COURT NO. 3 OLD | Order Dtd. 2023-01-31 | | | (Seat No-6) |
| 333 | 12336/2023 | 01.02.2023 | WP (C) - 2310/2023 | M.R. ROUTRAY | C.O. | COURT NO. 3 OLD | Order Dtd. 2023-01-31 | | | (Seat No-6) |
| 334 | 12337/2023 | 01.02.2023 | WP (C) - 2519/2023 | R.K. MEHER | C.O. | COURT NO. 3 OLD | Order Dtd. 2023-01-31 | | | (Seat No-6) |
| 335 | 12338/2023 | 01.02.2023 | WP (C) - 1660/2023 | S. MOHARANA | C.O. | COURT NO. 3 OLD | Order Dtd. 2023-01-31 | | | (Seat No-6) |
| 336 | 12339/2023 | 01.02.2023 | WP (C) - 2041/2023 | A. MOHANTY | C.O. | COURT NO. 3 OLD | Order Dtd. 2023-01-31 | | | (Seat No-6) |
| 337 | 12340/2023 | 01.02.2023 | WP (C) - 23997/2015 | R.C. MUDULI | C.O. | COURT NO. 9 | Order Dtd. 2023-01-31 | | | (Seat No-6) |
| 338 | 12341/2023 | 01.02.2023 | WP (C) - 2044/2023 | A. MOHANTY | C.O. | COURT NO. 3 OLD | Order Dtd. | | | (Seat No-6) |

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| 339 | 12342/2023 | 01.02.2023 | WP (C) - 2208/2023 | DILLIP SAMAL | C.O. | COURT NO. 3 OLD | Order Dtd. 2023-01-31 | | | (Seat No-6) |
| 340 | 12343/2023 | 01.02.2023 | WP (C) - 2038/2023 | A.MOHANTY | C.O. | COURT NO. 3 OLD | Order Dtd. 2023-01-31 | | | (Seat No-6) |
| 341 | 12344/2023 | 01.02.2023 | WP (C) - 2039/2023 | A.MOHANTY | C.O. | COURT NO. 3 OLD | Order Dtd. 2023-01-31 | | | (Seat No-6) |
| 342 | 12345/2023 | 01.02.2023 | WP (C) - 27015/2022 | P.K.JENA | C.O. | COURT NO. 3 OLD | Order Dtd. 2023-01-31 | | | (Seat No-6) |
| 343 | 12346/2023 | 01.02.2023 | WP (C) - 4011/2013 | R.R.DAS | C.O. | COURT NO. 16 | Order Dtd. 2023-01-31 | | | (Seat No-6) |
| 344 | 12347/2023 | 01.02.2023 | WP (C) - 4011/2013 | B.K.PATI | C.O. | COURT NO. 16 | Order Dtd. 2023-01-31 | | | (Seat No-6) |
| 345 | 12348/2023 | 01.02.2023 | WP (C) - 2081/2022 | HARIHAR SUNDARA | C.O. | COURT NO. 3 | Order Dtd. 2023-01-31 | | | (Seat No-6) |
| 346 | 12349/2023 | 01.02.2023 | WP (C) - 2640/2023 | L.D.SAHU | C.O. | COURT NO. 3 OLD | Order Dtd. 2023-01-31 | | | (Seat No-6) |
| 347 | 12350/2023 | 01.02.2023 | WP (C) - 2641/2023 | L.D.SAHU | C.O. | COURT NO. 3 OLD | Order Dtd. 2023-01-31 | | | (Seat No-6) |
| 348 | 12351/2023 | 01.02.2023 | TRP (C) - 456/2022 | S.BEHERA | GENERAL | | Order Dtd. 2023-01-16 | | | (Seat No-6) |
| 349 | 12352/2023 | 01.02.2023 | WP (C) - 40736/2021 | K.P.BEHERA | C.O. | COURT NO. 3 | Order Dtd. 2023-01-31 | | WRIT BRANCH (DIVISION BENCH-1) | (Seat No-101) |

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| 350 | 12353/2023 | 01.02.2023 | WP (C) - 35241/2022 | L.D.SAHO O-A | C.O. | COURT NO. 22 | Order Dtd. 2023-01-30 | | WRIT BRANCH-8 | (Seat No-43) |
| 351 | 12354/2023 | 01.02.2023 | WP (C) - 31764/2022 | LOKANATH SAHOO | C.O. | COURT NO. 22 | Order Dtd. 2023-01-30 | | WRIT BRANCH-5 | (Seat No-47) |
| 352 | 12355/2023 | 01.02.2023 | WP (C) - 113/2023 | J.P.KAR | C.O. | COURT NO. 22 | Order Dtd. 2023-01-31 | | | (Seat No-47) |
| 353 | 12356/2023 | 01.02.2023 | WP (C) - 2538/2023 | RABI NARAYAN BEHERA | C.O. | COURT NO. 22 | Order Dtd. 2023-01-31 | | | (Seat No-47) |
| 354 | 12357/2023 | 01.02.2023 | WP (C) - 2536/2023 | RABI NARAYAN BEHERA | C.O. | COURT NO. 22 | Order Dtd. 2023-01-31 | | | (Seat No-47) |
| 355 | 12358/2023 | 01.02.2023 | WP (C) - 21203/2022 | S.MOHARANA | C.O. | COURT NO. 4 | Order Dtd. 2023-01-31 | | | (Seat No-47) |
| 356 | 12359/2023 | 01.02.2023 | WP (C) - 2080/2023 | SAPAN KUMAR PAL | C.O. | COURT NO. 3 OLD | Order Dtd. 2023-01-27 | | WRIT BRANCH-8 | (Seat No-43) |
| 357 | 12360/2023 | 01.02.2023 | CONTC-132/2023 | UMAKANTA CHHOTRAY | C.O. | COURT NO. 3 OLD | Order Dtd. 2023-01-31 | | | (Seat No-43) |
| 358 | 12361/2023 | 01.02.2023 | WP (C) - 36435/2022 | P.K. MISHRA | C.O. | COURT NO. 4 | Order Dtd. 2023-01-31 | | | (Seat No-43) |
| 359 | 12362/2023 | 01.02.2023 | WP (C) - 2606/2023 | P.K. MISHRA | C.O. | COURT NO. 4 | Order Dtd. 2023-01-31 | | | (Seat No-43) |
| 360 | 12363/2023 | 01.02.2023 | WP (C) - 2606/2023 | T. BAG | C.O. | COURT NO. 4 | Order Dtd. 2023-01-31 | | | (Seat No-43) |
| 361 | 12364/2023 | 01.02.2023 | WP (C) - 36265/2022 | S.MOHARANA | C.O. | COURT NO. 3 OLD | Order Dtd. 2023-01-31 | | WRIT BRANCH (DIV ISION BENCH-2) | (Seat No-110) |

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| 36 2 | 12365/20 23 | 01.02.2023 | WP (C) - 16157/200 8 | G.C. JENA | C.O. | COURT NO. 22 | Order Dtd. 2023-01- 20 | | | (Seat No-110) |
| 36 3 | 12366/20 23 | 01.02.2023 | WP (C) - 7739/2010 | M/S.SANJ EEV UDGATA | C.O. | COURT NO. 8 | Order Dtd. 2023-01- 31 | WRIT BRAN CH-4 | | (Seat No-37) |
| 36 4 | 12367/20 23 | 01.02.2023 | WP (C) - 3739/2013 | H.K.PAND A | C.O. | COURT NO. 8 | Order Dtd. 2023-01- 31 | | | (Seat No-37) |
| 36 5 | 12368/20 23 | 01.02.2023 | WP (C) - 18849/201 8 | P.NAYAK | C.O. | COURT NO. 1 | Order Dtd. 2023-01- 31 | | | (Seat No-37) |
| 36 6 | 12369/20 23 | 01.02.2023 | WP (C) - 8833/2012 | A.K. SAHOO | C.O. | COURT NO. 22 | Order Dtd. 2023-01- 30 | | | (Seat No-37) |
| 36 7 | 12370/20 23 | 01.02.2023 | WP (C) - 16375/201 2 | C.R. NAYAK | C.O. | COURT NO. 22 | Order Dtd. 2023-01- 30 | | | (Seat No-37) |
| 36 8 | 12371/20 23 | 01.02.2023 | WP (C) - 16375/201 2 | A.R. MISHRA | C.O. | COURT NO. 22 | Order Dtd. 2023-01- 30 | | | (Seat No-37) |
| 36 9 | 12372/20 23 | 01.02.2023 | WP (C) - 35205/202 2 | R.K.MOHA PATRA | C.O. | COURT NO. 22 | Order Dtd. 2023-01- 30 | WRIT BRAN CH-8 | | (Seat No-43) |
| 37 0 | 12373/20 23 | 01.02.2023 | WP (C) - 35205/202 2 | L.D.SAHO O-A | C.O. | COURT NO. 22 | Order Dtd. 2023-01- 30 | WRIT BRAN CH-8 | | (Seat No-43) |
| 37 1 | 12374/20 23 | 01.02.2023 | CRLMC- 3156/2016 | P.K. MISHRA | C.O. | COURT NO. 10 | Order Dtd. 2023-01- 31 | | | (Seat No-43) |
| 37 2 | 12375/20 23 | 01.02.2023 | CRLMC- 1749/2017 | R.K. MOHABHOI | C.O. | CHIEF JUSTICE 'S COURT | Order Dtd. 2023-01- 31 | CRIM INAL MISC | | (Seat No-4) |
| 37 3 | 12376/20 23 | 01.02.2023 | CRLMC- 1388/2017 | R.K. MOHABHOI | C.O. | COURT NO. 2 | Order Dtd. 2023-01- 31 | CRIM INAL MISC | | (Seat No-14) |
| 37 4 | 12377/20 23 | 01.02.2023 | CRLMC- 1344/2017 | R.K. MOHABHOI | C.O. | COURT NO. 12 | Order Dtd. | CRIM INAL MISC | | (Seat No-14) |

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| 375 | 12378/2023 | 01.02.2023 | BLAPL-10749/2022 | G. SUNDARA | C.O. | COURT NO. 17 | Order Dtd. 2023-01-31 | | | (Seat No-14) |
| 376 | 12379/2023 | 01.02.2023 | BLAPL-10523/2022 | B.B. MALLICK | C.O. | COURT NO. 17 | Order Dtd. 2023-01-31 | | | (Seat No-14) |
| 377 | 12380/2023 | 01.02.2023 | BLAPL-7657/2022 | J. PRADHAN | C.O. | COURT NO. 17 | Order Dtd. 2023-01-31 | | | (Seat No-14) |
| 378 | 12381/2023 | 01.02.2023 | BLAPL-7792/2022 | B.R. DALAI | C.O. | COURT NO. 17 | Order Dtd. 2023-01-31 | | | (Seat No-14) |
| 379 | 12382/2023 | 01.02.2023 | BLAPL-9208/2022 | P.K. MOHANTY | C.O. | COURT NO. 17 | Order Dtd. 2023-01-31 | | BAIL - 2 (CR MINA L MISC -2) | (Seat No-10) |
| 380 | 12383/2023 | 01.02.2023 | WP (C) - 1792/2023 | M.R. ROUSTRAY | C.O. | COURT NO. 17 | Order Dtd. 2023-01-30 | | | (Seat No-10) |
| 381 | 12384/2023 | 01.02.2023 | WP (C) - 1791/2023 | M.R. ROUSTRAY | C.O. | COURT NO. 17 | Order Dtd. 2023-01-30 | | | (Seat No-10) |
| 382 | 12385/2023 | 01.02.2023 | WP (C) - 1790/2023 | M.R. ROUSTRAY | C.O. | COURT NO. 2 OLD | Order Dtd. 2023-01-30 | | | (Seat No-10) |
| 383 | 12386/2023 | 01.02.2023 | BLAPL-56/2023 | SAMIR BARIK | GENERAL | | Order Dtd. 2023-01-30 | | | (Seat No-10) |
| 384 | 12387/2023 | 01.02.2023 | WP (C) - 21732/2020 | Y. DAS | C.O. | COURT NO. 3 | Order Dtd. 2023-01-27 | | | (Seat No-10) |
| 385 | 12388/2023 | 01.02.2023 | WP (C) - 716/2015 | P.K. MISHRA | C.O. | COURT NO. 4 | Order Dtd. 2023-01-31 | | WRIT BRANCH-4 | (Seat No-17) |

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| 386 | 12389/2023 | 01.02.2023 | WP (C) - 716/2015 | P.K.LENKA | C.O. | COURT NO. 4 | Order Dtd. 2023-01-31 | WRIT BRANCH-4 | (Seat No-17) |
| 387 | 12390/2023 | 01.02.2023 | BLAPL-10193/2022 | J. SAHOO | C.O. | COURT NO. 17 | Order Dtd. 2023-01-25 | | (Seat No-17) |
| 388 | 12391/2023 | 01.02.2023 | WP (C) - 36836/2022 | J.D.MUDULI | C.O. | COURT NO. 4 | Order Dtd. 2023-01-30 | | (Seat No-17) |
| 389 | 12392/2023 | 01.02.2023 | WP (C) - 2441/2023 | GYANENDRA CHANDRA SWAIN | C.O. | COURT NO. 2 OLD | Order Dtd. 2023-01-30 | WRIT BRANCH-4 | (Seat No-19) |
| 390 | 12393/2023 | 01.02.2023 | WP (C) - 1796/2023 | M.R. ROUSTRAY | C.O. | COURT NO. 2 OLD | Order Dtd. 2023-01-30 | | (Seat No-19) |
| 391 | 12394/2023 | 01.02.2023 | WP (C) - 1795/2023 | M.R. ROUSTRAY | C.O. | COURT NO. 2 OLD | Order Dtd. 2023-01-30 | | (Seat No-19) |
| 392 | 12395/2023 | 01.02.2023 | WP (C) - 1826/2023 | M.R. ROUSTRAY | C.O. | COURT NO. 2 OLD | Order Dtd. 2023-01-30 | | (Seat No-19) |
| 393 | 12396/2023 | 01.02.2023 | WP (C) - 1793/2023 | M.R. ROUSTRAY | C.O. | COURT NO. 2 OLD | Order Dtd. 2023-01-30 | | (Seat No-19) |
| 394 | 12397/2023 | 01.02.2023 | WP (C) - 2316/2023 | DILLIP SAMAL | C.O. | COURT NO. 2 OLD | Order Dtd. 2023-01-30 | | (Seat No-19) |
| 395 | 12398/2023 | 01.02.2023 | CRLMC-1447/2020 | P.K.MOHANTY | C.O. | COURT NO. 23 | Order Dtd. 2023-01-31 | CRIMINAL MISC | (Seat No-5) |
| 396 | 12399/2023 | 01.02.2023 | WP (C) - 2357/2023 | ANIL KUMAR DAS | C.O. | COURT NO. 2 OLD | Order Dtd. 2023-01-30 | | (Seat No-5) |
| 397 | 12400/2023 | 01.02.2023 | WP (C) - 19583/2022 | B.K. PATI | C.O. | COURT NO. 1 | Order Dtd. 2023-01-30 | | (Seat No-5) |
| 398 | 12401/2023 | 01.02.2023 | WP (C) - 2558/2023 | P.K. MOHANTY | C.O. | COURT NO. 2 OLD | Order Dtd. | | (Seat No-5) |

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| 399 | 12402/2023 | 01.02.2023 | WP (C) - 13762/2019 | B.K.DALAI | C.O. | COURT NO. 1 | Order Dtd. 2023-01-31 | | | (Seat No-5) |
| 400 | 12403/2023 | 01.02.2023 | CONTC-7693/2021 | B.S. PRADHAN | C.O. | COURT NO. 1 | Order Dtd. 2023-01-31 | | | (Seat No-5) |
| 401 | 12404/2023 | 01.02.2023 | WP (C) - 2561/2023 | P.K. MOHANTY | C.O. | COURT NO. 1 | Order Dtd. 2023-01-31 | | | (Seat No-5) |
| 402 | 12405/2023 | 01.02.2023 | CONTC-7694/2021 | B.S. PRADHAN | C.O. | COURT NO. 1 | Order Dtd. 2023-01-31 | | | (Seat No-5) |
| 403 | 12406/2023 | 01.02.2023 | WP (C) - 2089/2023 | M. NAYAK | C.O. | COURT NO. 2 OLD | Order Dtd. 2023-01-31 | | | (Seat No-5) |
| 404 | 12407/2023 | 01.02.2023 | CONTC-605/2023 | B.S. PRADHAN | C.O. | COURT NO. 2 OLD | Order Dtd. 2023-01-31 | | CONT EMPT | (Seat No-7) |
| 405 | 12408/2023 | 01.02.2023 | WP (C) - 1752/2023 | SANJAYA KUMAR DAS | C.O. | COURT NO. 2 OLD | Order Dtd. 2023-01-25 | | | (Seat No-7) |
| 406 | 12409/2023 | 01.02.2023 | WP (C) - 17327/2020 | J.P.KAR | C.O. | COURT NO. 6 | Order Dtd. 2023-01-31 | | WRIT BRAN CH-5 | (Seat No-32) |
| 407 | 12410/2023 | 01.02.2023 | WP (C) - 2325/2023 | G.R. PATRA | C.O. | COURT NO. 2 OLD | Order Dtd. 2023-01-30 | | | (Seat No-32) |
| 408 | 12411/2023 | 01.02.2023 | CRLMC-3330/2022 | M.R. BARIK | C.O. | COURT NO. 12 | Order Dtd. 2023-01-31 | | CRIM INAL MISC | (Seat No-2) |
| 409 | 12412/2023 | 01.02.2023 | CRLMC-2678/2022 | K. SAHOO | C.O. | COURT NO. 12 | Order Dtd. 2023-01-27 | | CRIM INAL MISC | (Seat No-1) |
| 410 | 12413/2023 | 01.02.2023 | WPC (OAC) - 1376/2017 | UMAKANTA CHHOTRAY | C.O. | COURT NO. 1 | Order Dtd. 2023-01-27 | | | (Seat No-1) |

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| 41 1 | 12414/20 23 | 01.02.2023 | CRLMC- 2677/2022 | K. SAHOO | C.O. | COURT NO. 12 | Order Dtd. 2023-01- 27 | | CRIM INAL MISC | (Seat No-1) |
| 41 2 | 12415/20 23 | 01.02.2023 | MACA- 49/2015 | M/S B.N.SAMA NTARAY | C.O. | COURT NO. 12 | Order Dtd. 2023-01- 30 | | | (Seat No-1) |
| 41 3 | 12416/20 23 | 01.02.2023 | WP (C) - 2320/2023 | A.K. PANDA | C.O. | COURT NO. 2 OLD | Order Dtd. 2023-01- 30 | | | (Seat No-1) |
| 41 4 | 12417/20 23 | 01.02.2023 | MACA- 49/2015 | S.SWAIN | C.O. | COURT NO. 2 OLD | Order Dtd. 2023-01- 30 | | | (Seat No-1) |
| 41 5 | 12418/20 23 | 01.02.2023 | CRLREV- 562/2022 | S.C. DAS | C.O. | COURT NO. 11 | Order Dtd. 2023-01- 31 | | CRIM INAL REVI SION | (Seat No-1) |
| 41 6 | 12419/20 23 | 01.02.2023 | MACA- 44/2021 | S.R. OJHA | C.O. | COURT NO. 22 | Order Dtd. 2023-01- 30 | | | (Seat No-1) |
| 41 7 | 12420/20 23 | 01.02.2023 | WP (C) - 2312/2023 | DILLIP SAMAL | C.O. | COURT NO. 2 OLD | Order Dtd. 2023-01- 30 | | | (Seat No-1) |
| 41 8 | 12421/20 23 | 01.02.2023 | MACA- 168/2014 | M/S.KAPI LA CHARAN NAYAK | C.O. | COURT NO. 22 | Order Dtd. 2023-01- 30 | | | (Seat No-1) |
| 41 9 | 12422/20 23 | 01.02.2023 | WP (C) - 2149/2023 | J.C. BARAL | C.O. | COURT NO. 2 OLD | Order Dtd. 2023-01- 31 | | | (Seat No-1) |
| 42 0 | 12423/20 23 | 01.02.2023 | MACA- 168/2014 | C.R. NAYAK | C.O. | COURT NO. 22 | Order Dtd. 2023-01- 30 | | | (Seat No-1) |
| 42 1 | 12424/20 23 | 01.02.2023 | WP (C) - 1841/2023 | L. RATH | C.O. | COURT NO. 2 OLD | Order Dtd. 2023-01- 31 | | | (Seat No-1) |
| 42 2 | 12425/20 23 | 01.02.2023 | MACA- 33/2022 | S.K.SING H | C.O. | COURT NO. 23 | Order Dtd. 2023-01- 27 | | | (Seat No-1) |
| 42 3 | 12426/20 23 | 01.02.2023 | MACA- 33/2022 | P.K.LENK A | C.O. | COURT NO. 23 | Order Dtd. | | | (Seat No-1) |

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| 424 | 12427/2023 | 01.02.2023 | WP (C) - 1853/2023 | P. SAHU | C.O. | COURT NO. 2 OLD | Order Dtd. 2023-01-30 | | | (Seat No-1) |
| 425 | 12428/2023 | 01.02.2023 | WP (C) - 393/2023 | D. BEHERA | C.O. | COURT NO. 2 OLD | Order Dtd. 2023-01-30 | | WRIT BRANCH-2 | (Seat No-8) |
| 426 | 12429/2023 | 01.02.2023 | BLAPL-9971/2022 | H.K. PATRA | C.O. | COURT NO. 17 | Order Dtd. 2023-01-31 | | BAIL - 2 (CRIMINAL MISC -2) | (Seat No-8) |
| 427 | 12430/2023 | 01.02.2023 | MACA-32/2022 | S.K.SINGH | C.O. | COURT NO. 23 | Order Dtd. 2023-01-27 | | | (Seat No-8) |
| 428 | 12431/2023 | 01.02.2023 | CRLMP-2522/2022 | RAJENDRA KUMAR DASH | GENERAL | | Order Dtd. 2023-01-11 | | | (Seat No-8) |
| 429 | 12432/2023 | 01.02.2023 | BLAPL-11780/2013 | K.N. SAHOO | C.O. | COURT NO. 17 | Order Dtd. 2023-01-30 | | BAIL - 1 (CRIMINAL MISC -1) | (Seat No-4) |
| 430 | 12433/2023 | 01.02.2023 | ABLAPL-17699/2019 | D.K. SAHU | GENERAL | | Order Dtd. 2021-10-25 | | | (Seat No-4) |
| 431 | 12434/2023 | 01.02.2023 | MACA-534/2022 | S.K. SAHOO | C.O. | COURT NO. 23 | Order Dtd. 2023-01-25 | | | (Seat No-4) |
| 432 | 12435/2023 | 01.02.2023 | MACA-534/2022 | S.R. OJHA | C.O. | COURT NO. 23 | Order Dtd. 2023-01-25 | | | (Seat No-4) |
| 433 | 12436/2023 | 01.02.2023 | MACA-1057/2017 | M/S.B.SINGH | C.O. | COURT NO. 1 | Order Dtd. 2023-01-24 | | | (Seat No-4) |
| 434 | 12437/2023 | 01.02.2023 | MACA-850/2012 | C.R. NAYAK | C.O. | CH | Order Dtd. 2023-01-24 | | | (Seat No-4) |

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| 435 | 12438/2023 | 01.02.2023 | MACA-985/2017 | P.K.MOHANTY | C.O. | COURT NO. 23 | Order Dtd. 2023-01-18 | | | (Seat No-4) |
| 436 | 12439/2023 | 01.02.2023 | WP (C) - 2238/2023 | M. NAIK | C.O. | COURT NO. 6 | Order Dtd. 2023-01-31 | WRIT BRANCH-2 | | (Seat No-34) |
| 437 | 12440/2023 | 01.02.2023 | MACA-985/2017 | B.K.MOHANTY | C.O. | COURT NO. 23 | Order Dtd. 2023-01-18 | | | (Seat No-34) |
| 438 | 12441/2023 | 01.02.2023 | CONTC-2758/2021 | M. NAYAK | C.O. | COURT NO. 3 | Order Dtd. 2023-01-31 | | | (Seat No-34) |
| 439 | 12442/2023 | 01.02.2023 | MACA-1039/2017 | R.K.MOHAPATRA | C.O. | COURT NO. 1 | Order Dtd. 2023-01-18 | | | (Seat No-34) |
| 440 | 12443/2023 | 01.02.2023 | CONTC-5068/2022 | M.R.ROUTRAY | C.O. | COURT NO. 3 | Order Dtd. 2023-01-31 | CONT EMPT | | (Seat No-2) |
| 441 | 12444/2023 | 01.02.2023 | MACA-1039/2017 | G.JAYASINGH | C.O. | COURT NO. 1 | Order Dtd. 2023-01-18 | | | (Seat No-2) |
| 442 | 12445/2023 | 01.02.2023 | WP (C) - 34357/2022 | D. NAYAK | C.O. | COURT NO. 3 | Order Dtd. 2023-01-31 | WRIT BRANCH (DIVISION BENCH-2) | | (Seat No-115) |
| 443 | 12446/2023 | 01.02.2023 | MACA-1241/2018 | G.JAYASINGH | C.O. | COURT NO. 1 | Order Dtd. 2023-01-18 | | | (Seat No-115) |
| 444 | 12447/2023 | 01.02.2023 | MACA-1241/2018 | P.K.LENKHA | C.O. | COURT NO. 1 | Order Dtd. 2023-01-18 | | | (Seat No-115) |
| 445 | 12448/2023 | 01.02.2023 | CRLMP-104/2023 | B.R.SENAPATI | C.O. | COURT NO. 6 | Order Dtd. 2023-01-30 | | | (Seat No-115) |
| 446 | 12449/2023 | 01.02.2023 | MACA-1242/2018 | G.JAYASINGH | C.O. | COURT NO. 1 | Order Dtd. 2023-01-18 | | | (Seat No-115) |

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| 44 7 | 12450/20 23 | 01.02.2023 | CRLMP- 118/2023 | B.R.SENA PATI | C.O. | COURT NO. 6 | Order Dtd. 2023-01- 30 | | | (Seat No-115) |
| 44 8 | 12451/20 23 | 01.02.2023 | MACA- 1242/2018 | P.K.LENK A | C.O. | COURT NO. 1 | Order Dtd. 2023-01- 18 | | | (Seat No-115) |
| 44 9 | 12452/20 23 | 01.02.2023 | MACA- 864/2009 | B.P. MOHANTY | C.O. | COURT NO. 23 | Order Dtd. 2023-01- 27 | | | (Seat No-115) |
| 45 0 | 12453/20 23 | 01.02.2023 | CRLMP- 135/2023 | JAYANTA KUMAR KHANDAYA TRAY | C.O. | COURT NO. 6 | Order Dtd. 2023-01- 31 | | | (Seat No-115) |
| 45 1 | 12454/20 23 | 01.02.2023 | CRLMP- 130/2023 | ARTATRAN PARIDA | C.O. | COURT NO. 6 | Order Dtd. 2023-01- 31 | | | (Seat No-115) |
| 45 2 | 12455/20 23 | 01.02.2023 | MACA- 56/2022 | D.K. MOHAPATR A | C.O. | COURT NO. 23 | Order Dtd. 5000-01- 01 | | | (Seat No-115) |
| 45 3 | 12456/20 23 | 01.02.2023 | MACA- 56/2022 | S.R. OJHA | C.O. | COURT NO. 23 | Order Dtd. 2023-01- 18 | | | (Seat No-115) |
| 45 4 | 12457/20 23 | 01.02.2023 | FAO- 29/2023 | SARAT SWAIN | C.O. | COURT NO. 23 | Order Dtd. 2023-01- 27 | | | (Seat No-115) |
| 45 5 | 12458/20 23 | 01.02.2023 | FAO- 519/2022 | S.K. SAHOO | C.O. | COURT NO. 23 | Order Dtd. 2023-01- 30 | | MISC · APPE AL SEC. | (Seat No-5) |
| 45 6 | 12459/20 23 | 01.02.2023 | MACA- 57/2022 | M/S.DILL IP KU. MOHAPATR A, R.DASH | C.O. | COURT NO. 23 | Order Dtd. 2023-01- 18 | | | (Seat No-5) |
| 45 7 | 12460/20 23 | 01.02.2023 | FAO- 529/2017 | S.K. SAHOO | C.O. | COURT NO. 23 | Order Dtd. 2023-01- 30 | | | (Seat No-5) |
| 45 8 | 12461/20 23 | 01.02.2023 | MACA- 57/2022 | S.R. OJHA | C.O. | COURT NO. 23 | Order Dtd. 2023-01- 18 | | | (Seat No-5) |

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| 459 | 12462/2023 | 01.02.2023 | MACA-452/2022 | M/S DILLIP KUMAR MOHAPATRA, L. KABI | C.O. | COURT NO. 23 | Order Dtd. 2023-01-18 | | | (Seat No-5) |
| 460 | 12463/2023 | 01.02.2023 | MACA-452/2022 | M.K. PATI | C.O. | COURT NO. 23 | Order Dtd. 2023-01-18 | | | (Seat No-5) |
| 461 | 12464/2023 | 01.02.2023 | MACA-771/2019 | K. MANDAL | C.O. | DR (J) | Order Dtd. 2023-01-18 | | | (Seat No-5) |
| 462 | 12465/2023 | 01.02.2023 | MACA-771/2019 | S.SWAIN | C.O. | DR (J) | Order Dtd. 2023-01-18 | | | (Seat No-5) |
| 463 | 12466/2023 | 01.02.2023 | BLAPL-9663/2022 | R.K. MOHANTY | C.O. | COURT NO. 11 | Order Dtd. 2023-01-31 | | | (Seat No-5) |
| 464 | 12467/2023 | 01.02.2023 | BLAPL-9939/2022 | A. DAS | C.O. | COURT NO. 17 | Order Dtd. 2023-01-31 | | | (Seat No-5) |
| 465 | 12468/2023 | 01.02.2023 | WP (C) - 46/2023 | H.K. PATRA | C.O. | COURT NO. 11 | Order Dtd. 2023-01-31 | WRIT BRANCH-6 | | (Seat No-35) |
| 466 | 12469/2023 | 01.02.2023 | WP (C) - 2484/2017 | M/S.RAMA CH.RAY, M/S.K.K. BHUYAN, PUSPASHREE SAHU | C.O. | COURT NO. 5 | Order Dtd. 2023-01-31 | | | (Seat No-35) |
| 467 | 12470/2023 | 01.02.2023 | WP (C) - 1900/2014 | A.K.MISHRA | C.O. | COURT NO. 11 | Order Dtd. 2023-01-31 | | | (Seat No-35) |
| 468 | 12471/2023 | 01.02.2023 | WP (C) - 427/2013 | N. MALLICK | C.O. | COURT NO. 11 | Order Dtd. 2023-01-30 | | | (Seat No-35) |
| 469 | 12472/2023 | 01.02.2023 | CRLREV-181/2022 | H.K. PATRA | C.O. | COURT NO. 2 OLD | Order Dtd. 2023-01-31 | CRIMINAL REVISION | | (Seat No-1) |
| 470 | 12473/2023 | 01.02.2023 | CRLREV-525/2022 | M.K. MOHANTY | C.O. | COURT NO. 11 | Order Dtd. 2023-01-31 | CRIMINAL REVISION | | (Seat No-1) |

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| 47 1 | 12474/20 23 | 01.02.2023 | CRLREV- 526/2022 | M.K. MOHANTY | C.O. | COURT NO. 11 | Order Dtd. 2023-01- 31 | | CRIM INAL REVI SION | (Seat No-1) |
| 47 2 | 12475/20 23 | 01.02.2023 | BLAPL- 10058/202 2 | B.P. TANGA | C.O. | COURT NO. 17 | Order Dtd. 2023-01- 31 | | | (Seat No-1) |
| 47 3 | 12476/20 23 | 01.02.2023 | FAO- 373/2022 | M.BARAL | C.O. | COURT NO. 11 | Order Dtd. 2023-01- 30 | | MISC . APPE AL SEC. | (Seat No-2) |
| 47 4 | 12477/20 23 | 01.02.2023 | CMP- 9/2023 | RAMA KRISHNA BISOI | C.O. | COURT NO. 20 | Order Dtd. 2023-01- 31 | | | (Seat No-2) |
| 47 5 | 12478/20 23 | 01.02.2023 | CMP- 1417/2022 | SUDHANSU SEKHARA JENA | C.O. | COURT NO. 20 | Order Dtd. 2023-01- 30 | | | (Seat No-2) |
| 47 6 | 12479/20 23 | 01.02.2023 | FAO- 466/2022 | B.MAHALI | C.O. | COURT NO. 23 | Order Dtd. 2023-01- 30 | | MISC . APPE AL SEC. | (Seat No-5) |
| 47 7 | 12480/20 23 | 01.02.2023 | FAO- 352/2022 | S.SWAIN | C.O. | COURT NO. 23 | Order Dtd. 2023-01- 30 | | | (Seat No-5) |
| 47 8 | 12481/20 23 | 01.02.2023 | FAO- 352/2022 | B.MAHALI | C.O. | COURT NO. 23 | Order Dtd. 2023-01- 30 | | | (Seat No-5) |
| 47 9 | 12482/20 23 | 01.02.2023 | FAO- 265/2022 | S.SWAIN | C.O. | COURT NO. 23 | Order Dtd. 2023-01- 30 | | | (Seat No-5) |
| 48 0 | 12483/20 23 | 01.02.2023 | FAO- 265/2022 | S.K. SAHOO | C.O. | COURT NO. 23 | Order Dtd. 2023-01- 30 | | | (Seat No-5) |
| 48 1 | 12484/20 23 | 01.02.2023 | MACA- 55/2022 | M/S.DILL IP KU. MOHAPATR A, S.DASH, A.KAR | C.O. | COURT NO. 23 | Order Dtd. 2023-01- 18 | | | (Seat No-5) |
| 48 2 | 12485/20 23 | 01.02.2023 | MACA- 55/2022 | S.R. OJHA | C.O. | COURT NO. 23 | Order Dtd. 2023-01- 18 | | | (Seat No-5) |

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| 483 | 12486/2023 | 01.02.2023 | BLAPL-9986/2022 | B. DAS | C.O. | COURT NO. 17 | Order Dtd. 2023-01-30 | | | (Seat No-5) |
| 484 | 12487/2023 | 01.02.2023 | WP (C) - 2518/2023 | M.K. MOHANTY | C.O. | COURT NO. 22 | Order Dtd. 2023-01-31 | | | (Seat No-5) |
| 485 | 12488/2023 | 01.02.2023 | WP (C) - 2566/2023 | K.C. PANDA | C.O. | COURT NO. 22 | Order Dtd. 2023-01-31 | | WRIT BRANCH-5 | (Seat No-23) |
| 486 | 12489/2023 | 01.02.2023 | WP (C) - 478/2023 | RAMAKANTA SARANGI | C.O. | COURT NO. 22 | Order Dtd. 2023-01-31 | | | (Seat No-23) |
| 487 | 12490/2023 | 01.02.2023 | CONTC (CPC) - 210/2015 | M.R. ROUSTRAY | C.O. | COURT NO. 22 | Order Dtd. 2023-01-31 | | | (Seat No-23) |
| 488 | 12491/2023 | 01.02.2023 | WP (C) - 2352/2023 | P.K. MISHRA | C.O. | COURT NO. 22 | Order Dtd. 2023-01-31 | | | (Seat No-23) |
| 489 | 12492/2023 | 01.02.2023 | WP (C) - 2723/2023 | M.BARAL | C.O. | COURT NO. 22 | Order Dtd. 2023-02-01 | | | (Seat No-23) |
| 490 | 12493/2023 | 01.02.2023 | WP (C) - 2328/2023 | SHREEKANTA PRASAD SAHOO (1) | C.O. | COURT NO. 22 | Order Dtd. 2023-01-31 | | | (Seat No-23) |
| 491 | 12494/2023 | 01.02.2023 | WP (C) - 2317/2023 | M. PANDA | C.O. | COURT NO. 22 | Order Dtd. 2023-01-31 | | | (Seat No-23) |
| 492 | 12495/2023 | 01.02.2023 | WP (C) - 2236/2023 | PABITRA KUMAR NAYAK | C.O. | COURT NO. 22 | Order Dtd. 2023-01-31 | | WRIT BRANCH-2 | (Seat No-34) |
| 493 | 12496/2023 | 01.02.2023 | WP (C) - 2225/2023 | SAROJ RANJAN SUBUDHI | C.O. | COURT NO. 22 | Order Dtd. 2023-01-31 | | | (Seat No-34) |
| 494 | 12497/2023 | 01.02.2023 | WP (C) - 2161/2023 | B.P. MOHANTY | C.O. | COURT NO. 22 | Order Dtd. 2023-01-31 | | | (Seat No-34) |
| 495 | 12498/2023 | 01.02.2023 | WP (C) - 2159/2023 | B.P. MOHANTY | C.O. | COURT NO. 22 | Order Dtd. | | | (Seat No-34) |

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| 496 | 12499/2023 | 01.02.2023 | WP (C) - 2158/2023 | P. BEHERA | C.O. | COURT NO. 22 | Order Dtd. 2023-01-31 | | | (Seat No-34) |
| 497 | 12500/2023 | 01.02.2023 | WP (C) - 2112/2023 | M.R. BARIK | C.O. | COURT NO. 22 | Order Dtd. 2023-01-31 | | | (Seat No-34) |
| 498 | 12501/2023 | 01.02.2023 | WP (C) - 2110/2023 | M.R. BARIK | C.O. | COURT NO. 22 | Order Dtd. 2023-01-31 | | | (Seat No-34) |
| 499 | 12502/2023 | 01.02.2023 | WP (C) - 2107/2023 | M.R. BARIK | C.O. | COURT NO. 22 | Order Dtd. 2023-01-31 | | | (Seat No-34) |
| 500 | 12503/2023 | 01.02.2023 | WP (C) - 2103/2023 | M.R. BARIK | C.O. | COURT NO. 22 | Order Dtd. 2023-01-31 | | | (Seat No-34) |
| 501 | 12504/2023 | 01.02.2023 | WP (C) - 1947/2023 | PRAFULLA KUMAR LENKA | C.O. | COURT NO. 22 | Order Dtd. 2023-01-31 | | WRIT BRANCH-7 | (Seat No-44) |
| 502 | 12505/2023 | 01.02.2023 | WP (C) - 1947/2023 | R.K. JENA | C.O. | COURT NO. 22 | Order Dtd. 2023-01-31 | | WRIT BRANCH-7 | (Seat No-44) |
| 503 | 12506/2023 | 01.02.2023 | WP (C) - 36670/2022 | T. BAG | GENERAL | | Order Dtd. 2023-02-13 | | WRIT BRANCH (DIVISION BENCH-2) | (Seat No-114) |
| 504 | 12507/2023 | 01.02.2023 | WP (C) - 28644/2022 | CHHABI RANA | C.O. | COURT NO. 22 | Order Dtd. 2023-01-31 | | | (Seat No-114) |
| 505 | 12508/2023 | 01.02.2023 | WP (C) - 3892/2013 | J. PRADHAN | C.O. | COURT NO. 20 | Order Dtd. 2023-01-31 | | | (Seat No-114) |
| 506 | 12509/2023 | 01.02.2023 | WP (C) - 13503/2012 | J.R. KAR | C.O. | COURT NO. 22 | Order Dtd. 2023-01-31 | | | (Seat No-114) |

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| 507 | 12510/2023 | 01.02.2023 | WP (C) - 13503/2012 | A.K. ROUT | C.O. | COURT NO. 22 | Order Dtd. 2023-01-31 | | | (Seat No-114) |
| 508 | 12511/2023 | 01.02.2023 | CRLMC-1993/2022 | N. DAS | GENERAL | | Order Dtd. 2023-01-18 | | | (Seat No-114) |
| 509 | 12512/2023 | 01.02.2023 | CRLMC-202/2023 | M.K. PANI | GENERAL | | Petition Annexure, | | | (Seat No-114) |
| 510 | 12513/2023 | 01.02.2023 | ABLAPL-9094/2017 | U.C. JENA | GENERAL | | Order Dtd. 2017-06-13 | | CRIMINAL MISC | (Seat No-3) |
| 511 | 12514/2023 | 01.02.2023 | BLAPL-753/2020 | S.K.BEHE RA | GENERAL | | Order Dtd. 2020-02-11 | | | (Seat No-3) |
| 512 | 12515/2023 | 01.02.2023 | BLAPL-10556/2019 | S.K.BEHE RA | GENERAL | | Order Dtd. 2020-01-09 | | | (Seat No-3) |
| 513 | 12516/2023 | 01.02.2023 | WP (C) - 36730/2022 | SATRUGHNA DASH (A) | GENERAL | | Order Dtd. 2023-01-10 | | | (Seat No-3) |
| 514 | 12517/2023 | 01.02.2023 | WP (C) - 6877/2002 | S. DASH | GENERAL | | Petition Annexure, | | WRIT BRANCH-8 | (Seat No-41) |
| 515 | 12518/2023 | 01.02.2023 | ABLAPL-5283/2022 | PRASANTA KUMAR SAHOO | C.O. | COURT NO. 7 | Order Dtd. 2023-01-18 | | | (Seat No-41) |
| 516 | 12519/2023 | 01.02.2023 | WP (C) - 28968/2022 | S.K.BEHE RA | GENERAL | | Order Dtd. 2022-11-03 | | | (Seat No-41) |
| 517 | 12520/2023 | 01.02.2023 | WP (C) - 32797/2022 | A.K.JATI | GENERAL | | Order Dtd. 2022-12-08 | | | (Seat No-41) |
| 518 | 12521/2023 | 01.02.2023 | WP (C) - 570/1996 | M.M. PANDA | GENERAL | | Order Dtd. 2015-10-28 | | | (Seat No-41) |
| 519 | 12522/2023 | 01.02.2023 | CONTC-5536/2021 | ASHUTOSH MOHANTY | C.O. | COURT NO. 22 | Order Dtd. 2023-01-30 | | | (Seat No-41) |

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| 520 | 12523/2023 | 01.02.2023 | ABLAPL-16384/2022 | SANGRAM DAS | C.O. | COURT NO. 2 | Order Dtd. 2023-01-30 | | | (Seat No-41) |
| 521 | 12524/2023 | 01.02.2023 | ABLAPL-694/2023 | MANAS PATI | C.O. | COURT NO. 2 | Order Dtd. 2023-01-25 | | | (Seat No-41) |
| 522 | 12525/2023 | 01.02.2023 | WP (C) - 994/2007 | N.C.SINH A | C.O. | COURT NO. 22 | Order Dtd. 2023-01-30 | | | (Seat No-41) |
| 523 | 12526/2023 | 01.02.2023 | WP (C) - 994/2007 | L.K. NAYAK | C.O. | COURT NO. 22 | Order Dtd. 2023-01-30 | | | (Seat No-41) |
| 524 | 12527/2023 | 01.02.2023 | CMP-1027/2016 | A. M. DAS | C.O. | COURT NO. 22 | Order Dtd. 2017-11-22 | | WRIT BRAN CH-7 | (Seat No-10) |
| 525 | 12528/2023 | 01.02.2023 | CMP-1022/2016 | GANESH CHNADRA JENA | C.O. | COURT NO. 22 | Order Dtd. 2018-01-29 | | WRIT BRAN CH-7 | (Seat No-10) |
| 526 | 12529/2023 | 01.02.2023 | CMP-1028/2016 | A. M. DAS | C.O. | COURT NO. 22 | Order Dtd. 2017-11-22 | | WRIT BRAN CH-7 | (Seat No-10) |
| 527 | 12530/2023 | 01.02.2023 | CMP-1028/2016 | GANESH CHNADRA JENA | C.O. | COURT NO. 22 | Order Dtd. 2017-11-22 | | WRIT BRAN CH-7 | (Seat No-10) |
| 528 | 12531/2023 | 01.02.2023 | CMP-1029/2016 | A. M. DAS | C.O. | COURT NO. 22 | Order Dtd. 2017-11-22 | | WRIT BRAN CH-7 | (Seat No-10) |
| 529 | 12532/2023 | 01.02.2023 | CMP-1029/2016 | GANESH CHNADRA JENA | C.O. | COURT NO. 22 | Order Dtd. 2017-11-22 | | WRIT BRAN CH-7 | (Seat No-10) |
| 530 | 12533/2023 | 01.02.2023 | WP (C) - 28646/2022 | CHHABI RANA | C.O. | COURT NO. 22 | Order Dtd. 2022-11-02 | | | (Seat No-10) |
| 531 | 12534/2023 | 01.02.2023 | WP (C) - 15296/2022 | NIRANJAN HARICHANDAN | GENERAL | | Order Dtd. 2023-01-12 | | | (Seat No-10) |
| 532 | 12535/2023 | 01.02.2023 | ABLAPL-1140/2020 | D.K. MALLICK | C.O. | COURT NO. 24 | Order Dtd. | | BAIL - 1 (CR | (Seat No-6) |

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| | | | | | | | 2023-01-31 | | IMIN AL MISC -1) | |
| 53 3 | 12536/20 23 | 01.02.2023 | BLAPL- 12376/202 2 | M.R. ROUTRAY | C.O. | COURT NO. 10 | Order Dtd. 2023-02- 01 | | | (Seat No-6) |
| 53 4 | 12537/20 23 | 01.02.2023 | ABLAPL- 807/2023 | G.DHAL | C.O. | COURT NO. 2 | Order Dtd. 2023-02- 01 | | | (Seat No-6) |